

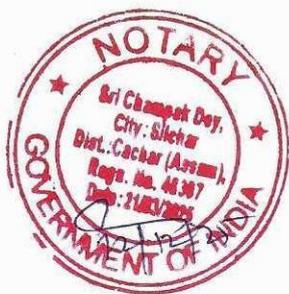
**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, AT KOLKATA
O.A. No. 83 of 2024**

In the matter of :-

Nagarik Swartha Raksha Sangram Parisad
.....Petitioner

-Versus-

The State of Assam & 5 Others
.....Respondents



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Date : 12/12/2025
Place :Silchar, Assam.

Filed By-

Sri Sattik Rout, Advocate
High Court, Calcutta 7384683945
Junior to-
Sri Sishir Dutta, LLB., M.Com
Senior Advocate
Gauhati High Court.



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, AT KOLKATA**

O.A. No. 83 of 2024

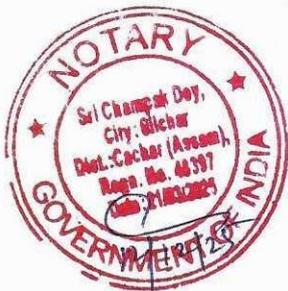
In the matter of:-

Nagarik Swartha Raksha Sangram Parisad
Through the General Secretary,
Church Road, Ambicapatty,
Silchar Pin-788004
Email- Nagarik.sangram@gmai.com

.....Applicant

-Versus-

- 1.The Principal Secretary
Department of Environment and
Forest, The Govt. of Assam F-Block,
2nd Floor, Janata Bhawan Dispur
Email:acs.envforest@gmail.com
- 2.The Assam Pollution Control Board
Through the Member Secretary,
Department of Environment and
Forest, Govt. of Assam
Bamunimaidan, Guwahati-21,
Assam-781021
Email:chairman@pcbassam.org



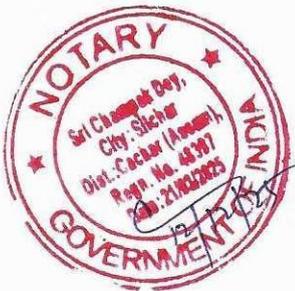
3. District Magistrate Cachar,
Silchar Pin-788001
Email: dc-cachar@nic.in

4. Silchar Municipal Corporation
Through the Commissioner,
Silchar Municipal Corporation,
Pin-788001
Email: smb1882@gmail.com.

5. Superintendent of Police
Tarapur, Silchar, Assam
Pin-788001
Email: sp-cachar@assampolice.gov.in

6. Central Pollution Control Board
Through its Chairman, Parivesh
Bhawan CBD-cum-office, Complex
East, Arjun Nagar,
New Delhi- 110032
Email: ajayaggarwal.cpcb@nic.in

....Respondents



-AND-

In the matter of:-

Counter affidavit filed by the Respondent No. 4 i.e. Silchar Municipal Corporation against the rejoinder dated 26.09.2025 filed by the Applicant.

I, Smt. Srishti Singh, IAS, Daughter of Sri Rajeev Singh, aged about 27 years, resident of Silchar, by profession service, District- Cachar do hereby solemnly affirm and say as follows:

1. That I am the Commissioner of Silchar Municipal Corporation. I have gone through, the affidavit filed by the applicant and have fully understood the contents thereof.
2. That with regard to the submission made in paragraph 5 (a) of the rejoinder, your deponent states that through some area are included in the newly incorporated Corporation area but no such fund is released by the Govt. to Silchar Municipal Corporation for implementation of municipal services there. But, Silchar Municipal Corporation is regularly cleaning the main roads which are recently included in municipal area.



Such roads are Ramnagar, Tarapur, Rongpur, Hailakandi Road up to Silchar Bypass Point, Sonai Road up to Aoulia Bazar point.

Annexure-I- Geo tag photographs of cleanliness activities in the extended areas under Silchar Municipal Corporation

3. That with regard to the submission made in paragraph 5(b) of the rejoinder your deponent states that Silchar town generates 85 tons garbage per day out of which 80 tons per day are being collected from residential and commercial sources directly by door to door collection agency and conservancy department and 5 tons per day are being swept out by conservancy department from drains, Khals etc.



Annexure-II-Some photographs of Door to Door collection and Cleaning of Drains, Khals etc.

4. That with regard to the submission made in paragraph 5 (c) of the rejoinder, door to door collection along with commercial collection have already been implemented in Silchar Municipal area but some citizen are denying to opt the services and thus, Municipal authority imposing fines, Notice, penalties etc to the alleged persons who are responsible for open dumping and illegal garbage throwing.

Annexure-III- Photocopy of penalties/fines, Notices.

5. That the submission made in paragraph 7 of the rejoinder is utterly false statement. Each and every fund is utilized in proper manner and every work has been completed satisfactorily and thus Govt has accepted the Utilisation Certificate and released further funds to Silchar Municipal Corporation. Also Govt was awarded Silchar Municipal Corporation with Garbage Free City certificate by conducting survey through Third Party appointed by Govt its self.



Annexure-IV- GFC (Garbage Free City) Certificate, UC and List of works.

6. That the statement made in this affidavit and in paragraphs 2 to 5 are matter of records which I believe to be true.

Subodh
Commissioner
Silchar Municipal Corporation

7. The mobile number in which I can be contacted is 7571858924 and if during the pendency of the instant proceedings, there is a change in my contact number, I undertake to inform the Registry of this Hon'ble Court.

"OATH"

"That I swear that this, my declaration is true, that it conceals nothing, and that no part of it is false, so help me God."

And I sign this affidavit on this the 12th day of December, 2025 at Silchar.

Identified by:-

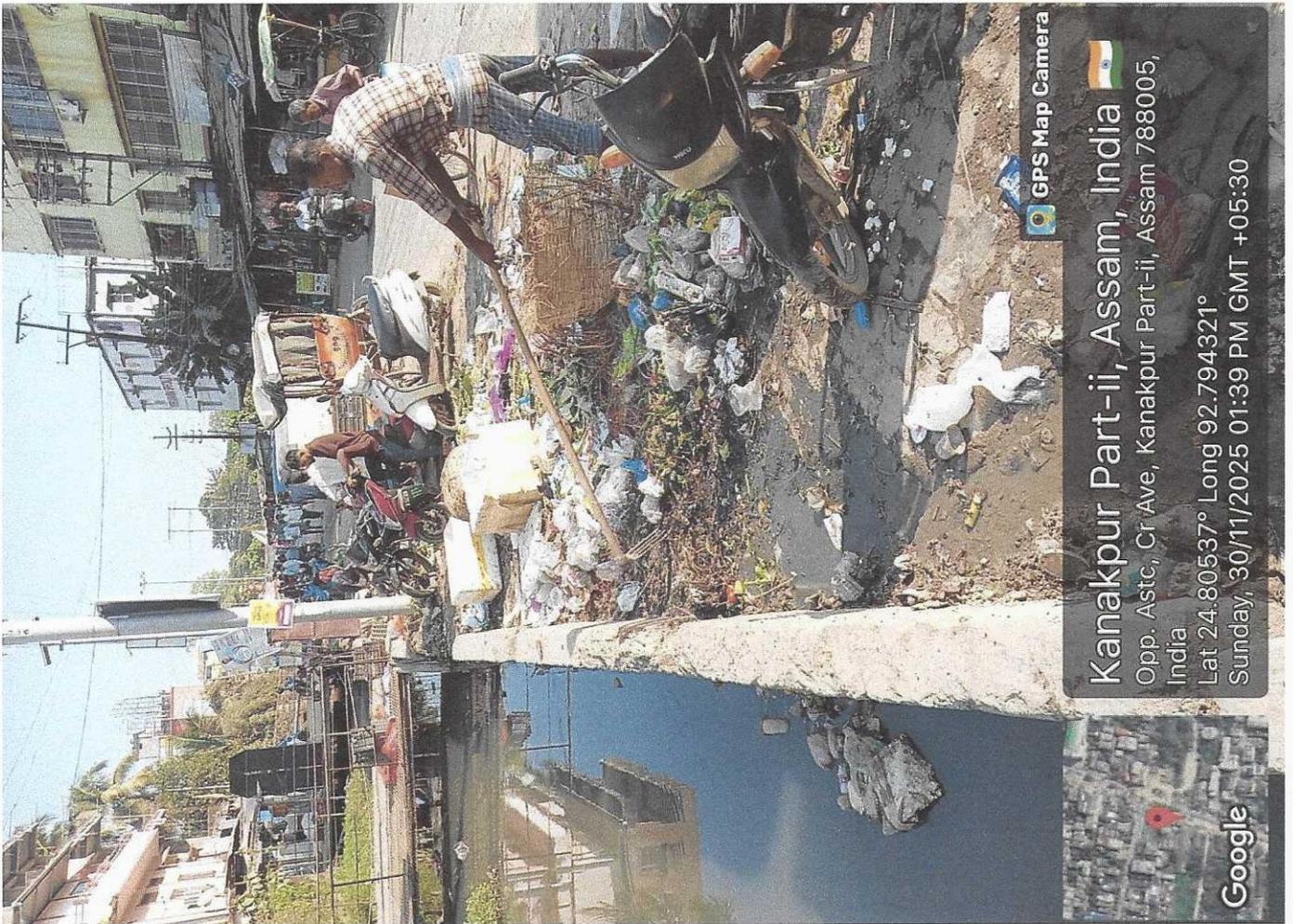
Sudharata Choudhary

Advocate

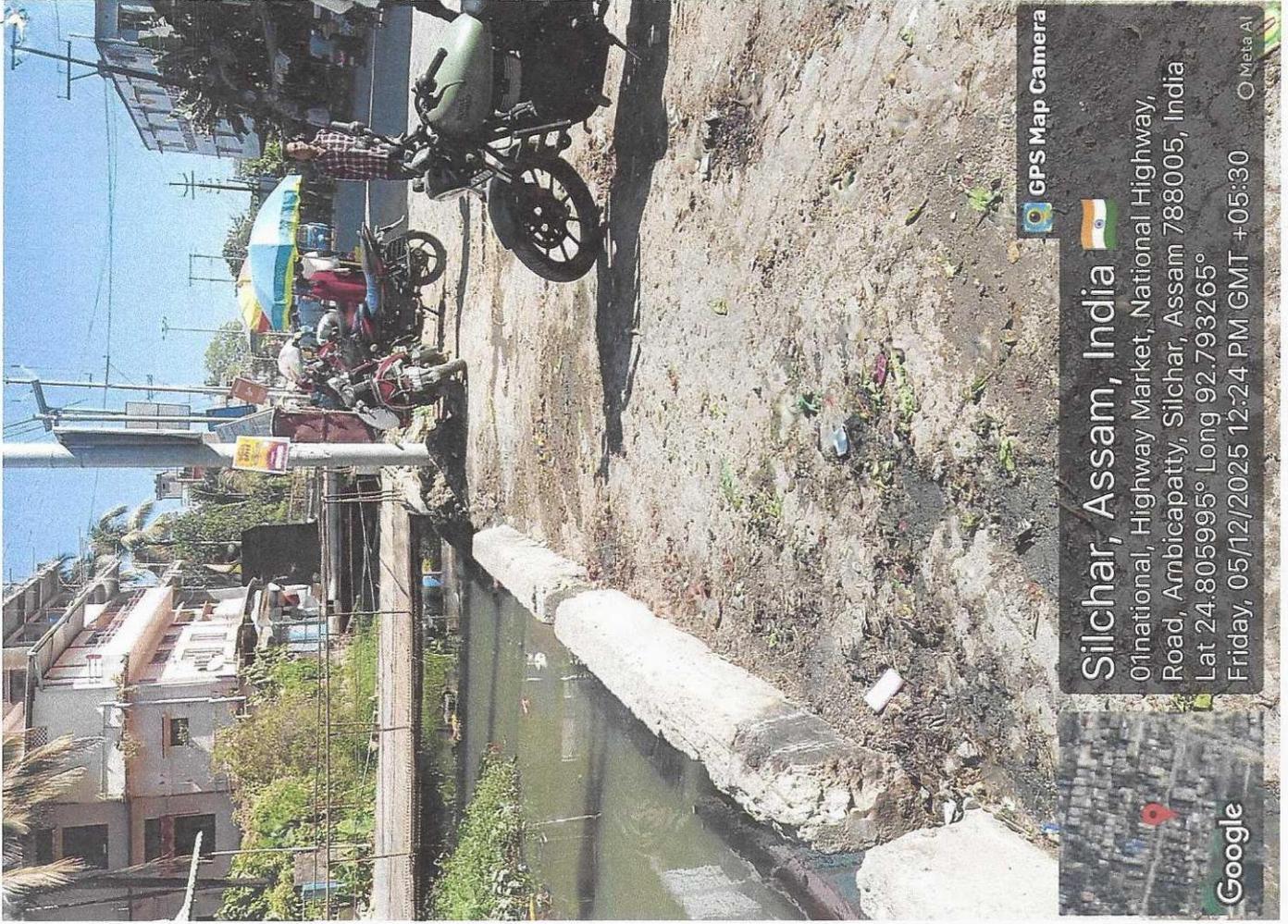
[Signature]
DEPONENT
 Commissioner
 Silchar Municipal Corporation

[Signature]
 12/12/2025
SRI CHAMPAK DEY
 NOTARY PUBLIC,
 GOVERNMENT OF INDIA
 Regn. No. 48397 Dt.: 21/03/2025
 Mbl. No. 7002742033

BEFORE



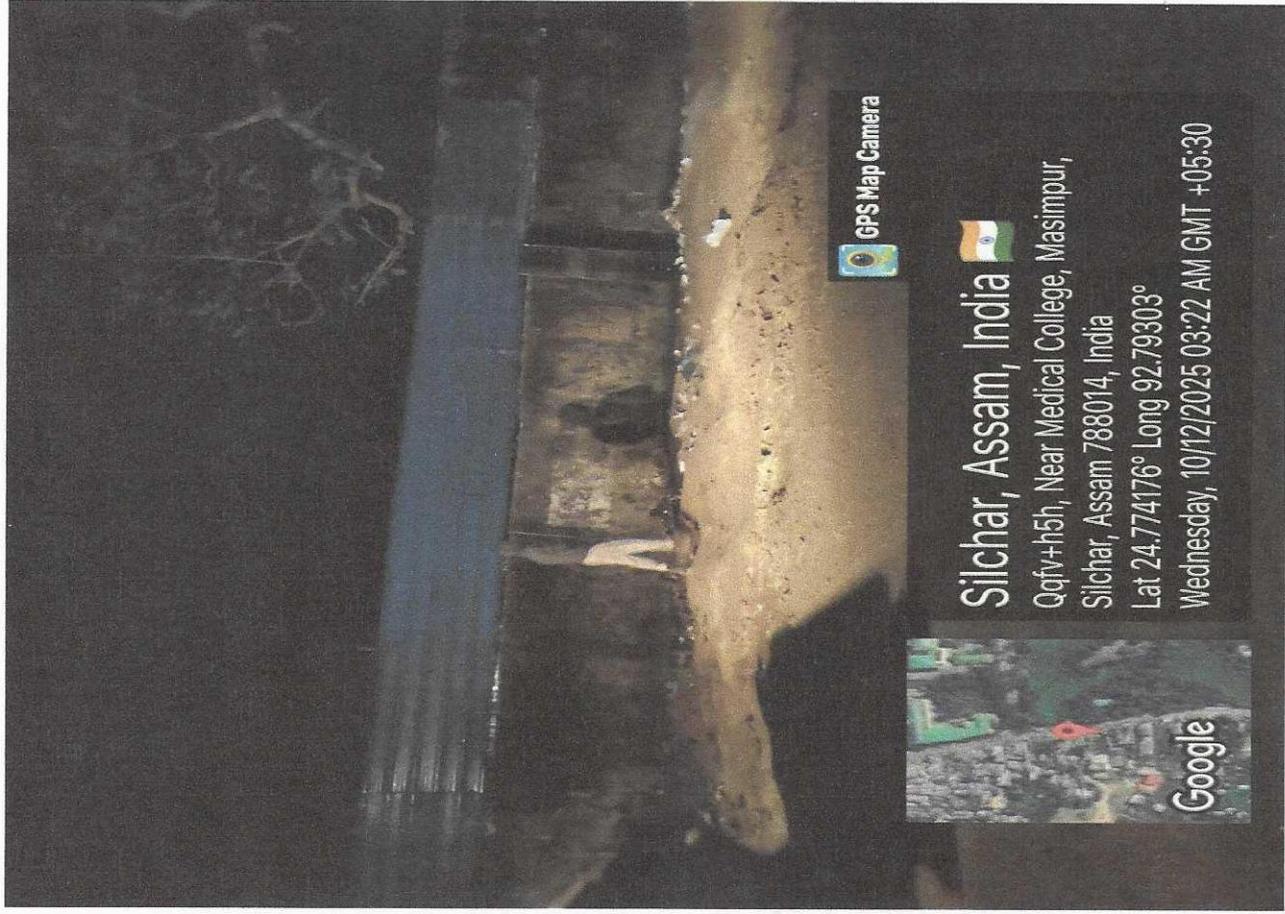
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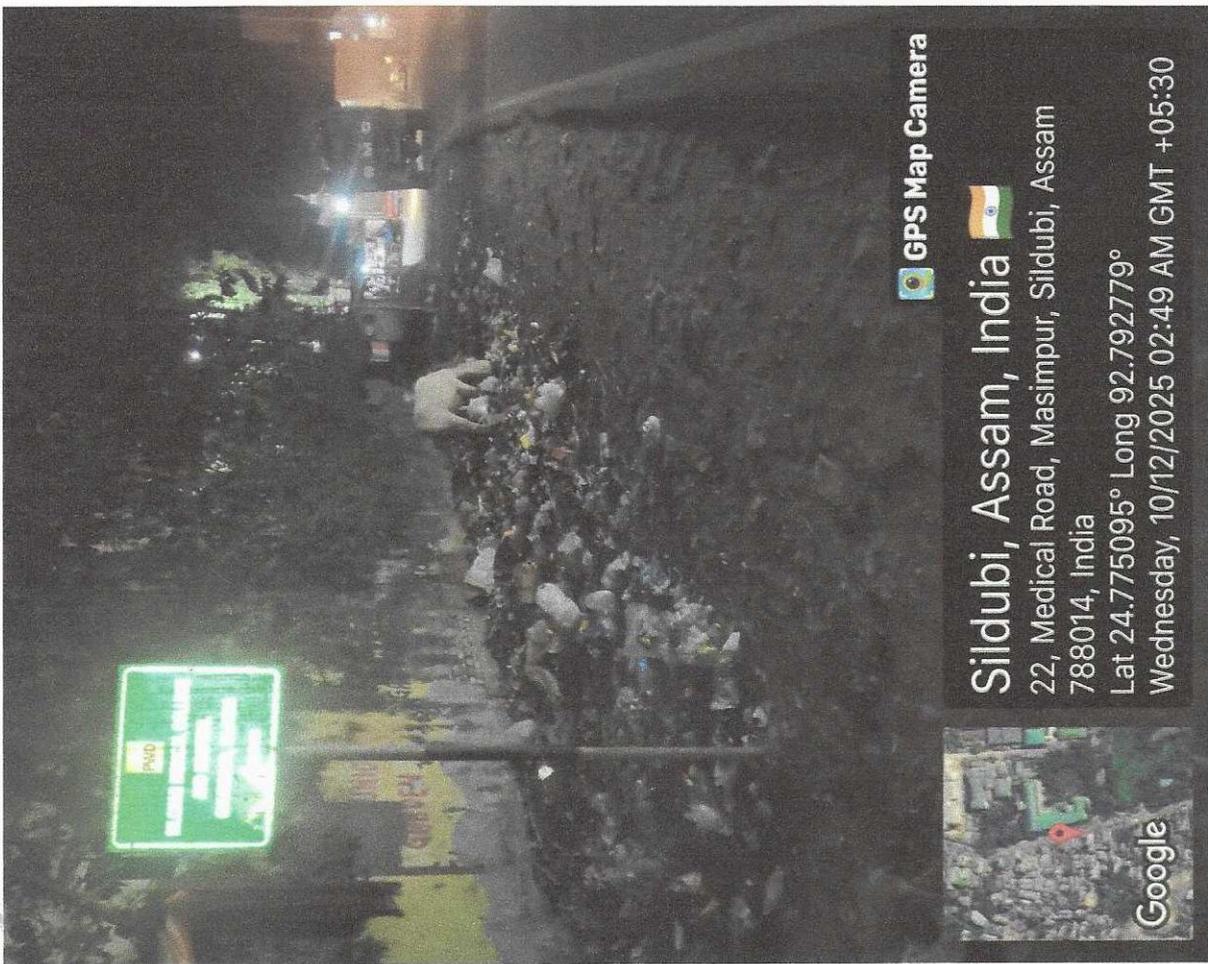


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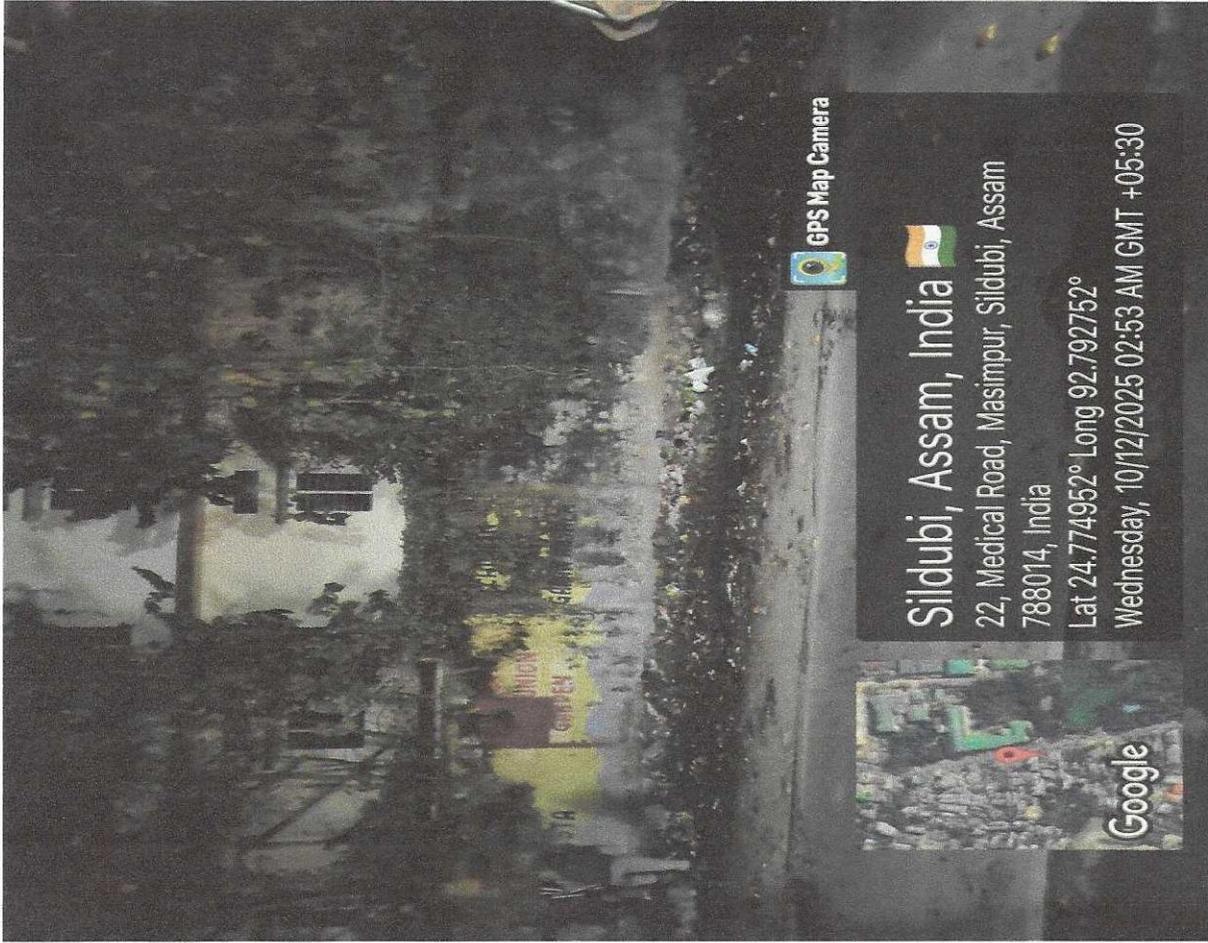


Location- Silchar Medical College Point, Ghungoor, Silchar

BEFORE



AFTER



Location – Silchar Medical College Area under Silchar Municipal Corporation.

Before



GPS Map Camera

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Rivm+rg, Rongpur, Berenga Pt Iv, Assam 788009, India

Lat 24.844393° Long 92.833528°

Monday, 08/12/2025 10:49 AM GMT +05:30



Google

After



GPS Map Camera

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Rivm+rg, Rongpur, Berenga Pt Iv, Assam 788009, India

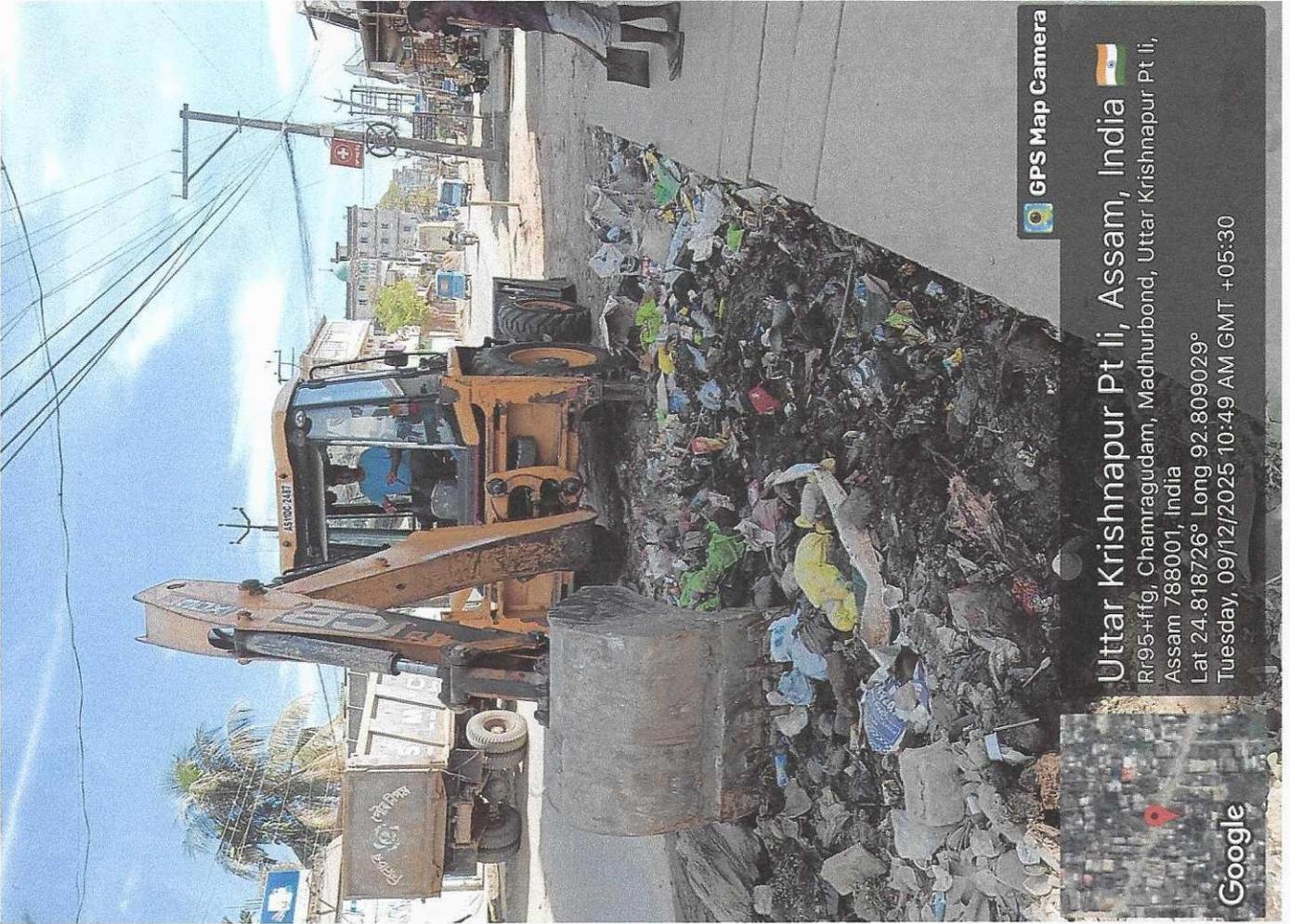
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Google

BEFORE



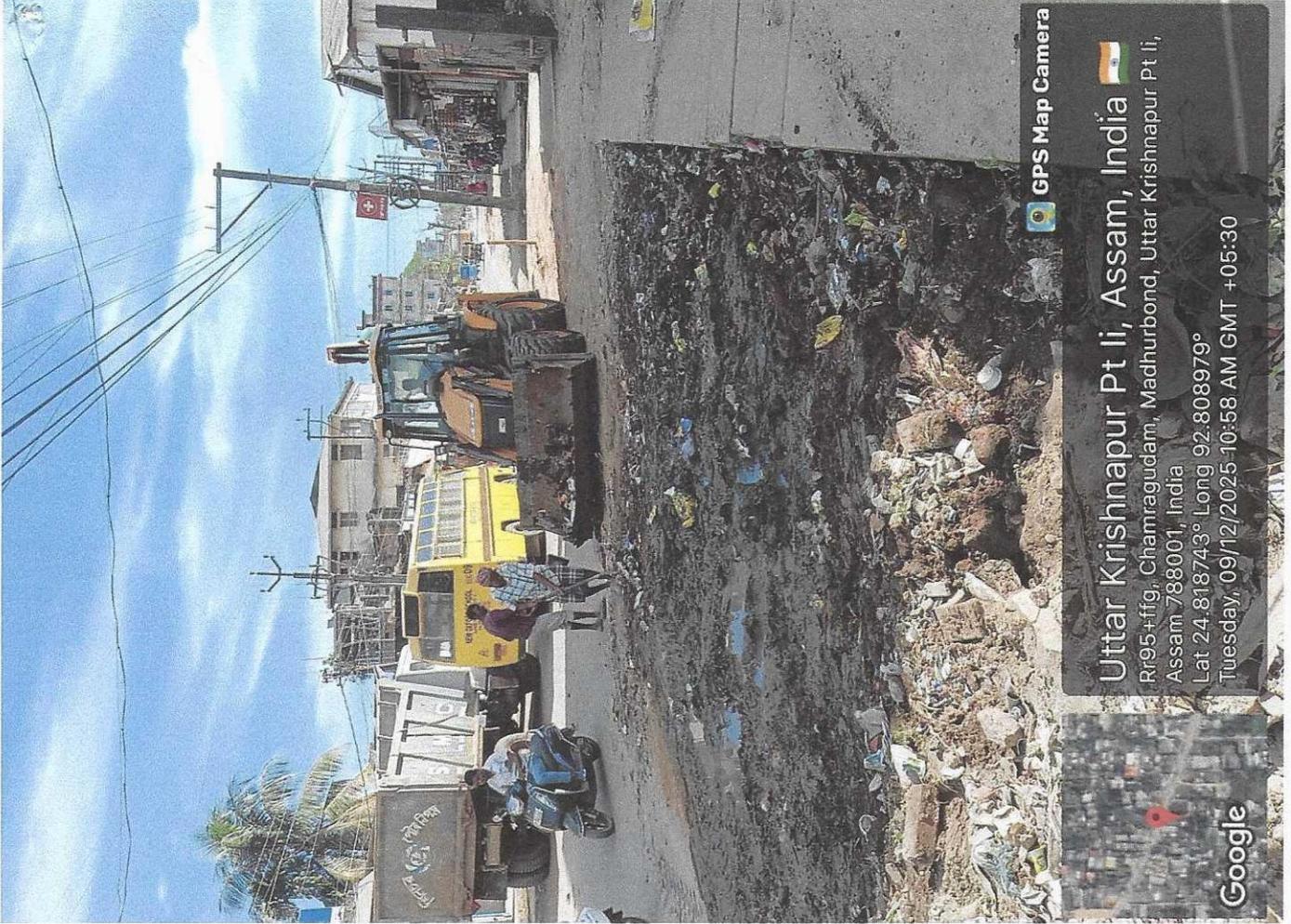
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Google

AFTER



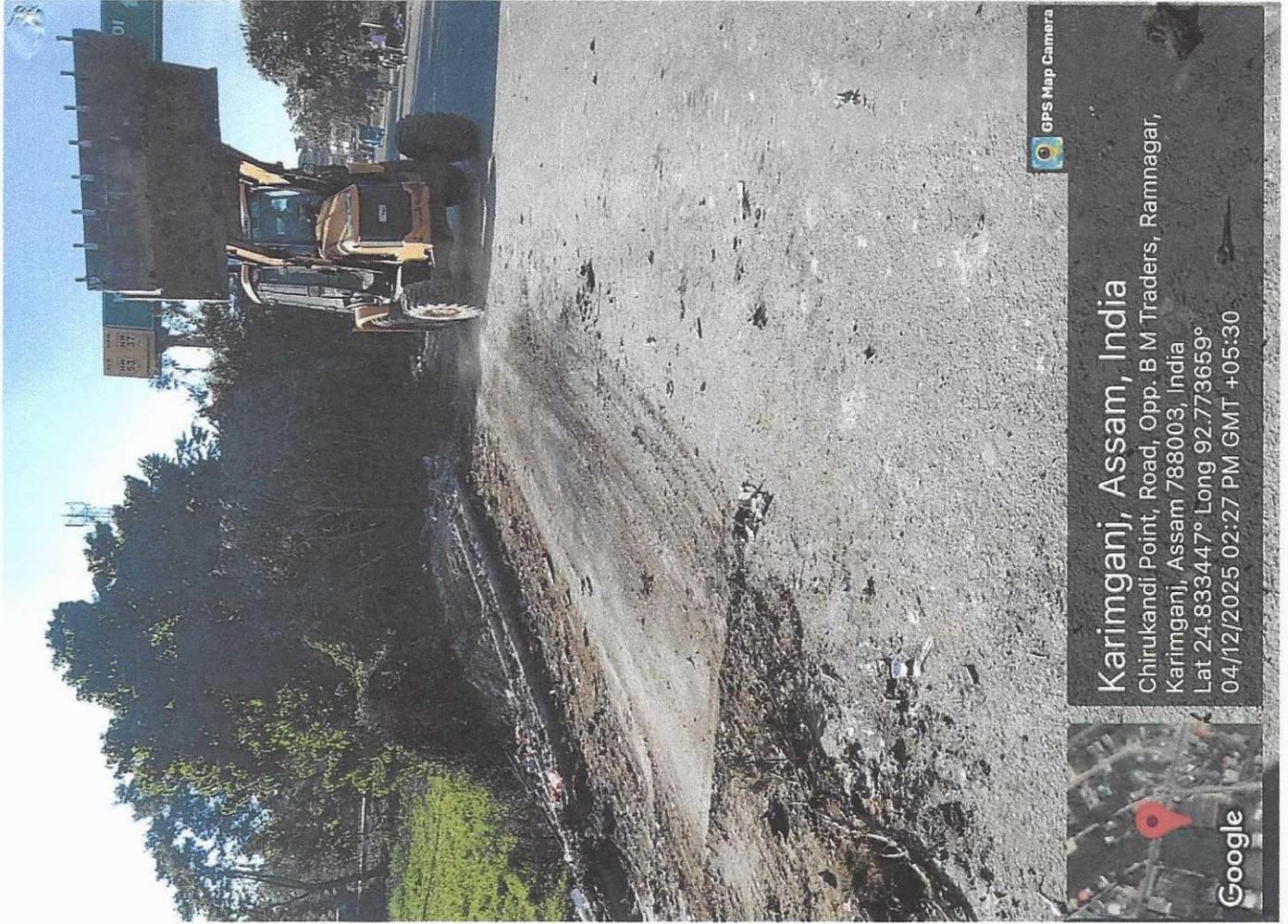
GPS Map Camera

Uttar Krishnapur Pt li, Assam, India 

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Assam 788001, India
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Google

AFTER



GPS Map Camera

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 Karimganj, Assam 788003, India
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BEFORE



GPS Map Camera

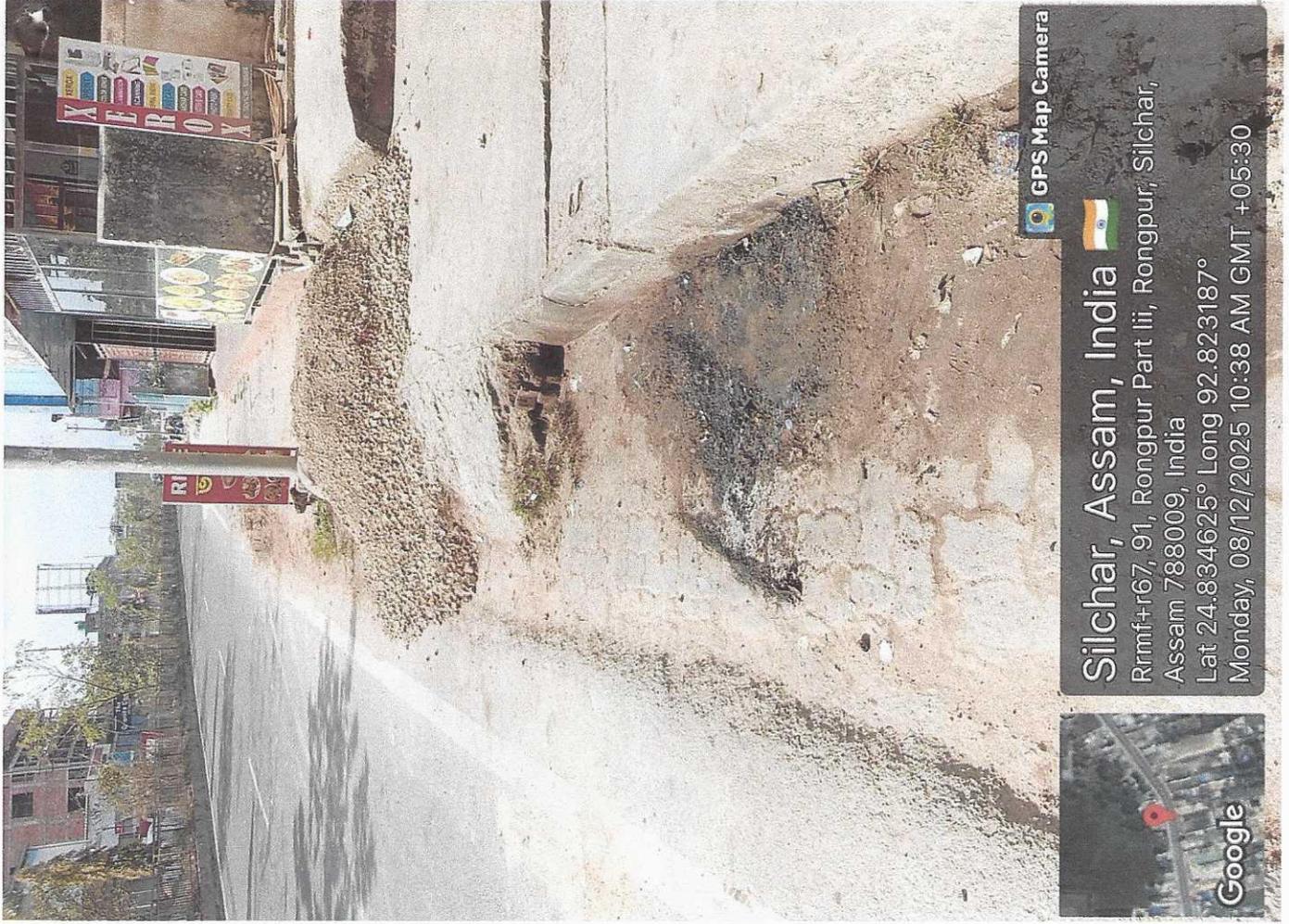
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 Chirukandi Point, Road, Opp. B M Traders, Ramnagar,
 Karimganj, Assam 788003, India
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BEFORE



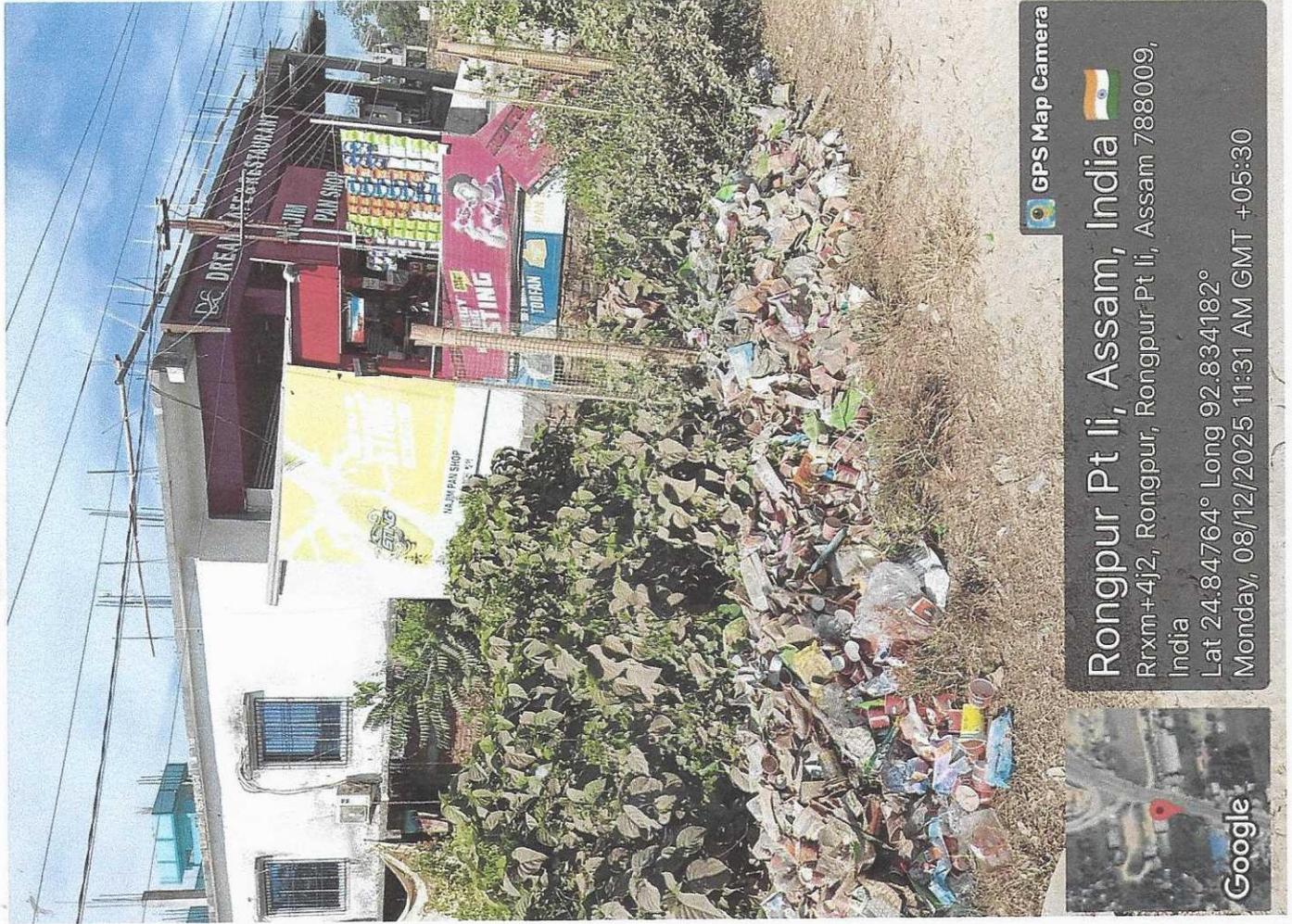
AFTER



AFTER



BEFORE



AFTER



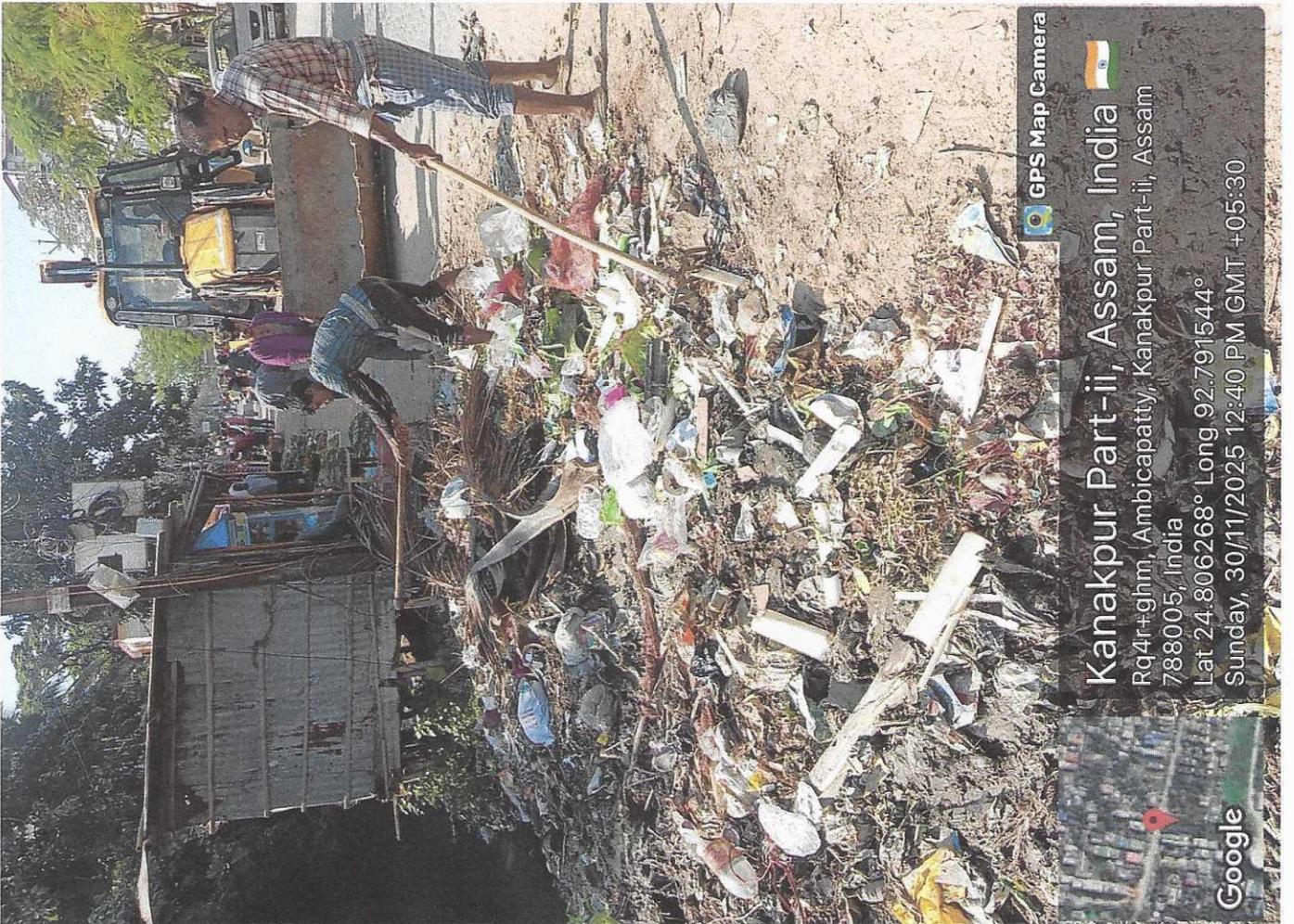
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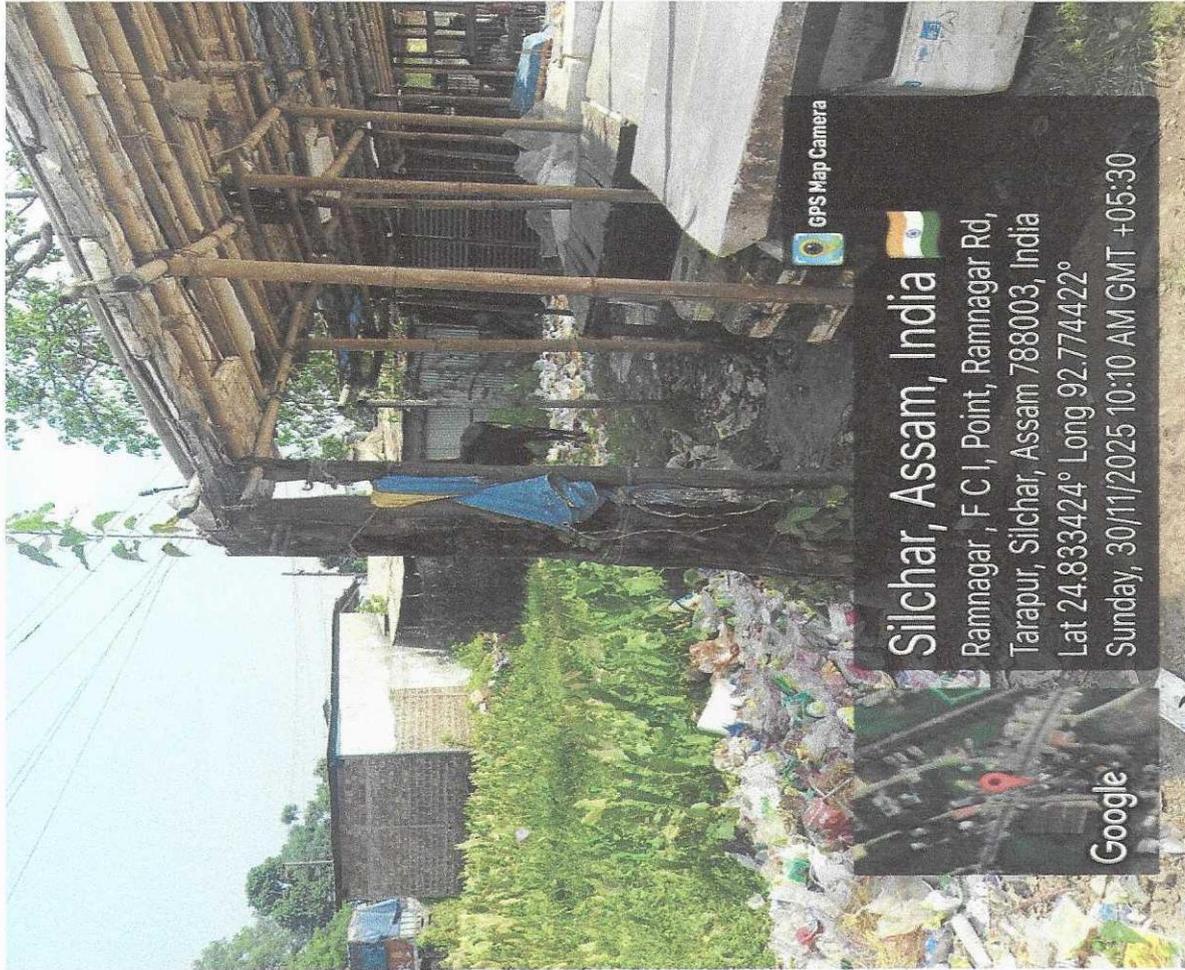
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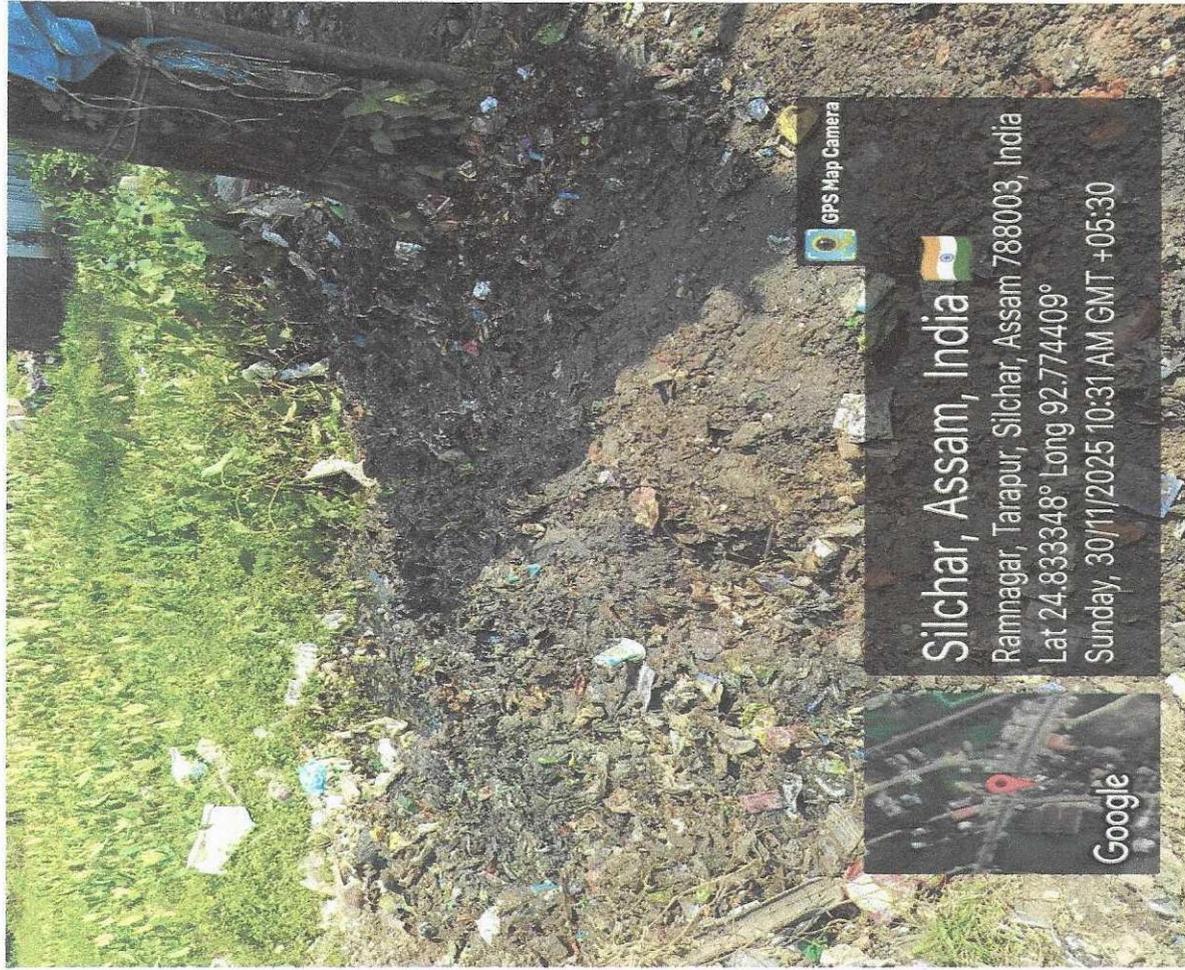
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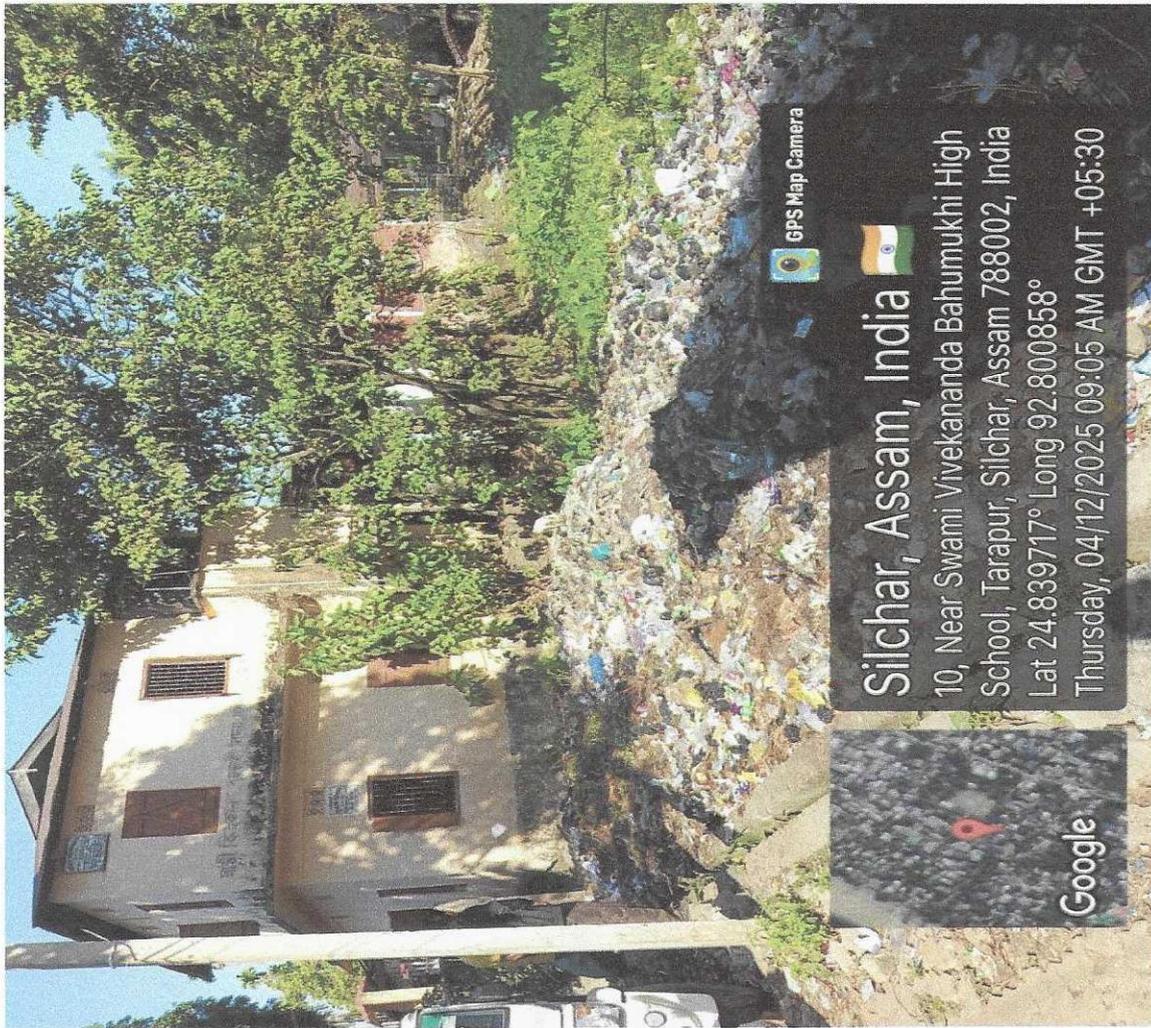


AFTER



Location- Chirukandi Point, Wine Shop, NH 37, Beside City Gate, Ramnagar, Tarapur under Silchar Municipal Corporation

BEFORE

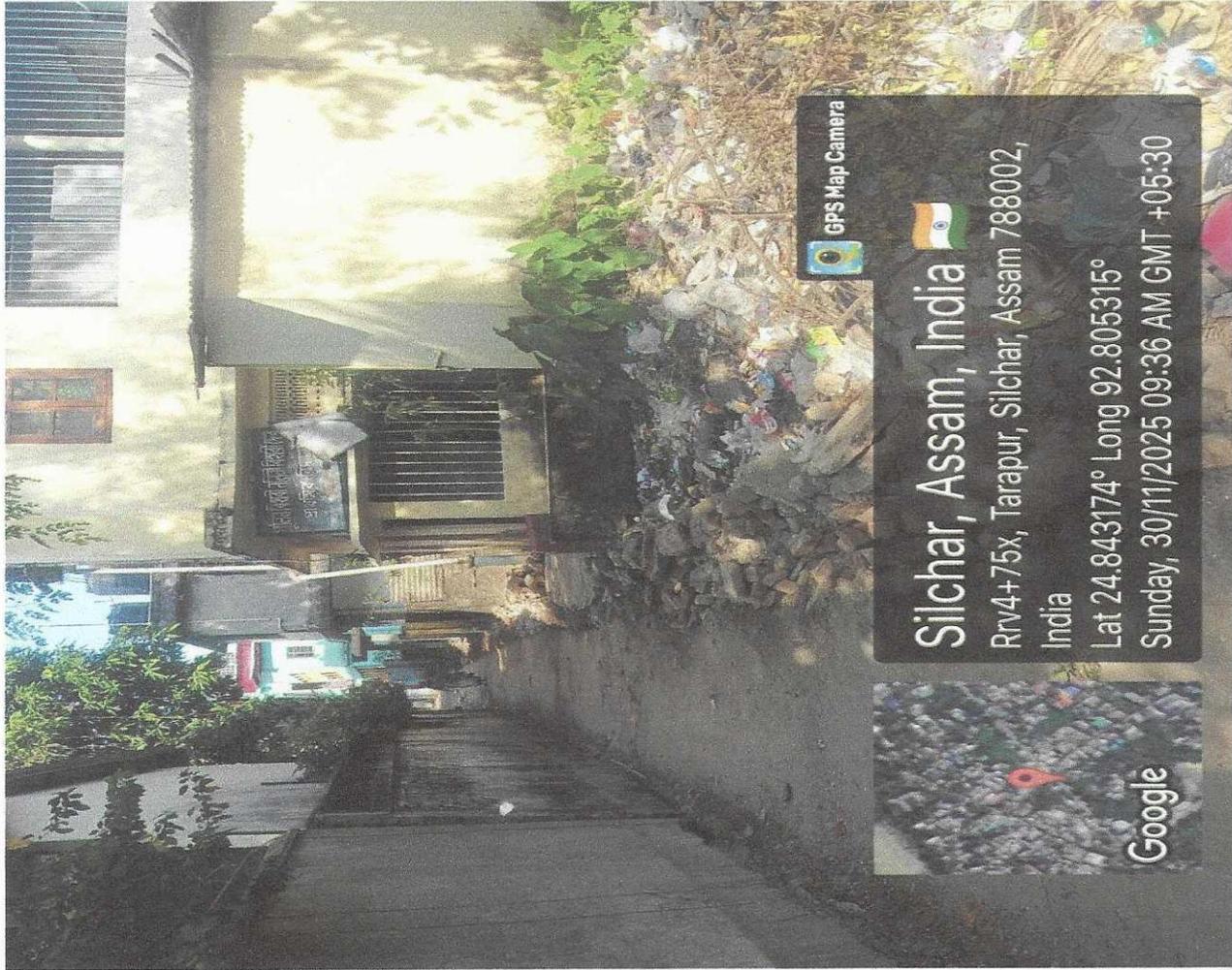


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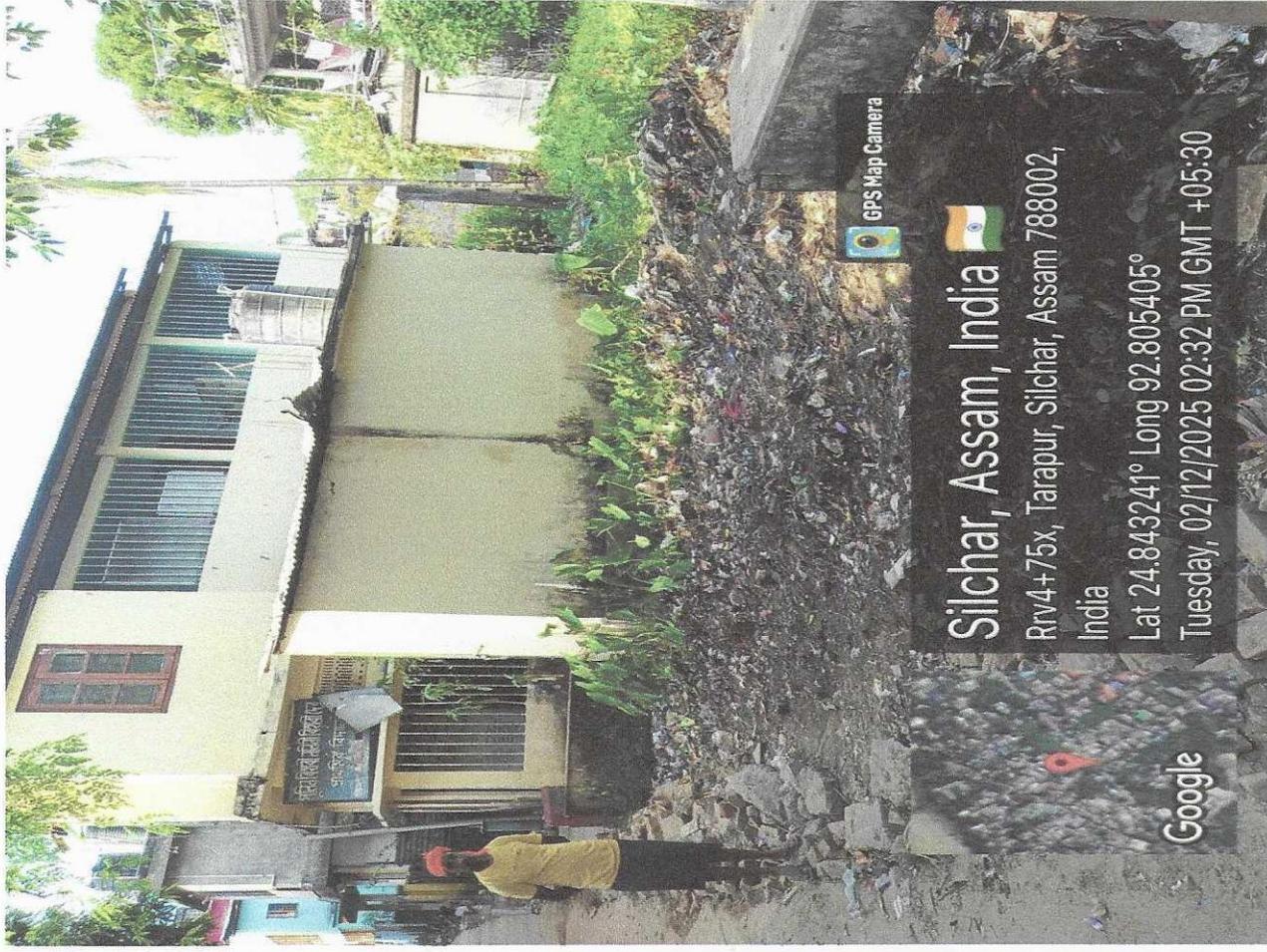


Location- Vivekananda Bahumukhi High School, Itkhola, under Silchar Municipal Corporation Area.

BEFORE

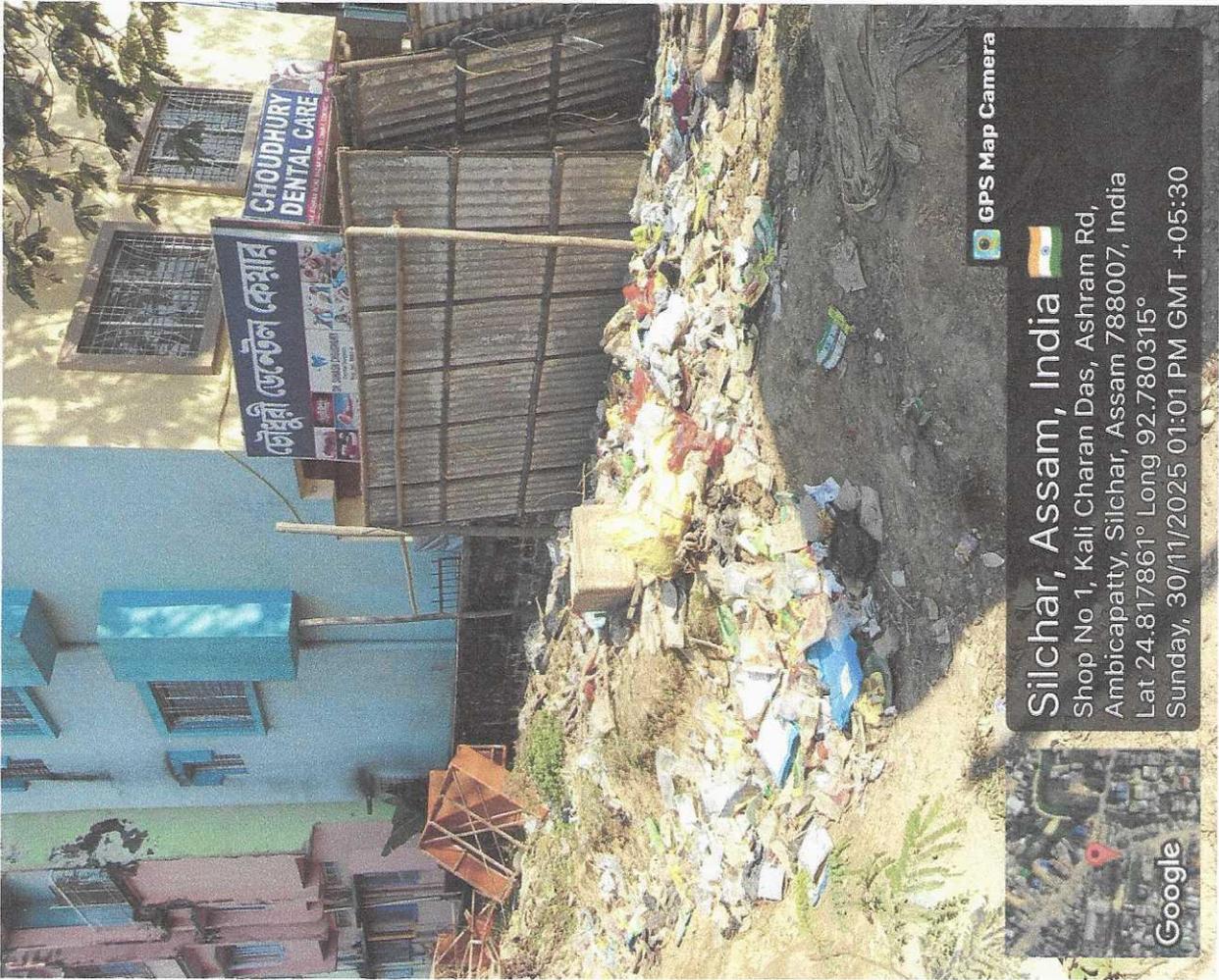


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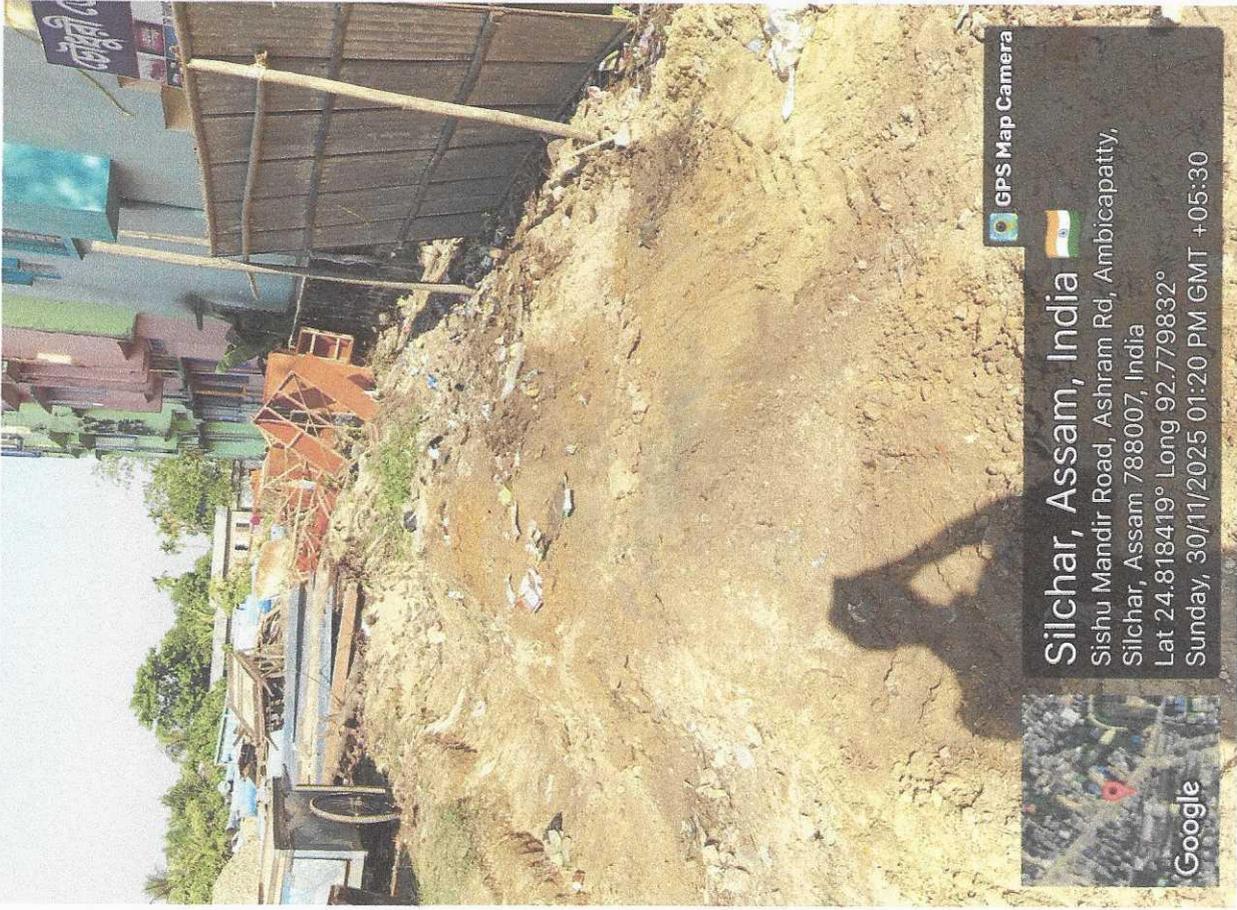


Location- Pulin Bihari Nalin Bihari Deb L.P School under Silchar Municipal Corporation Area

BEFORE



AFTER



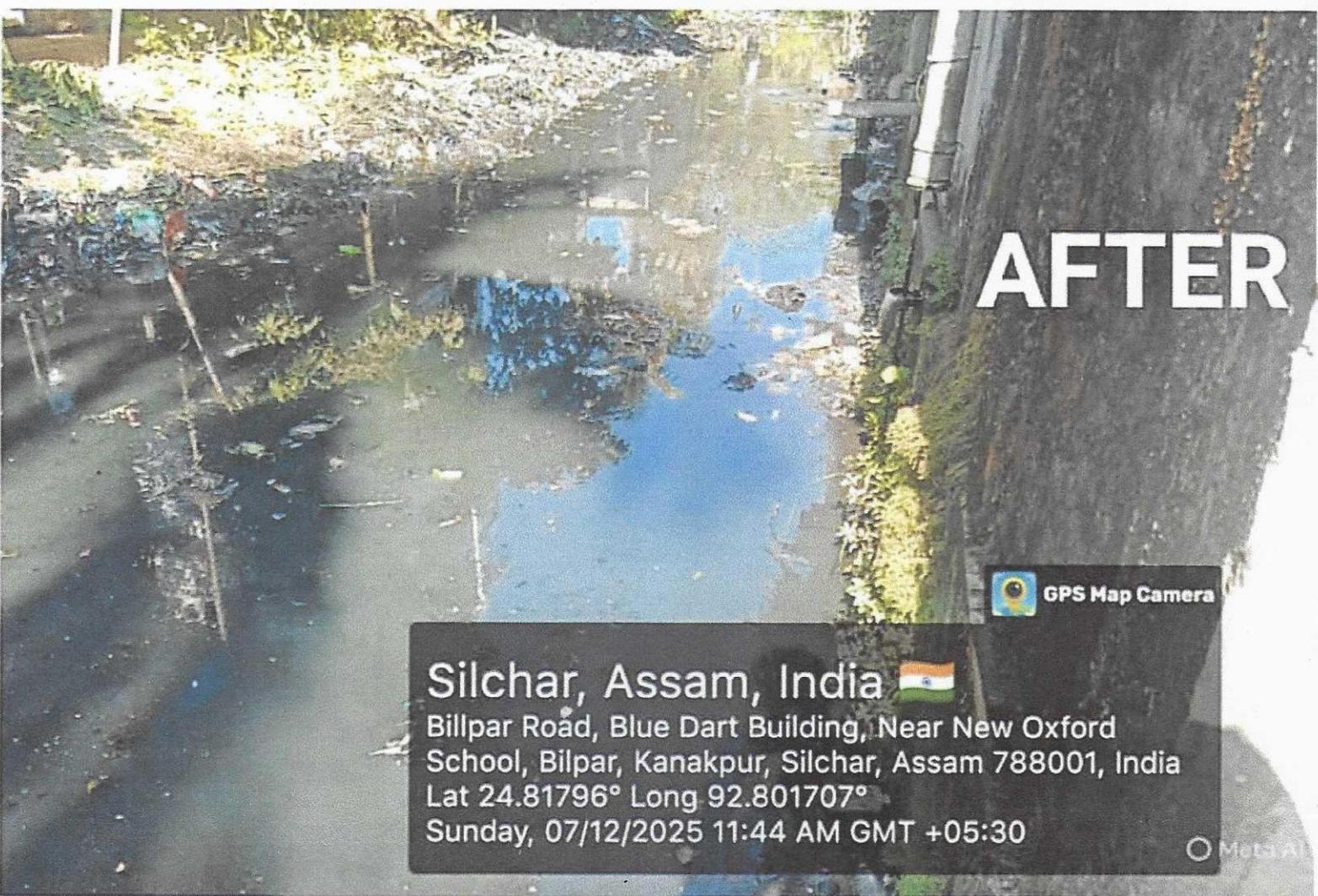
LOCATION- ASHRAM ROAD BAZAR UNDER SILCHAR MUNICIPAL CORPORATION AREA

Location:- Padmanagar , Bilpar (Ward no.9)

BEFORE



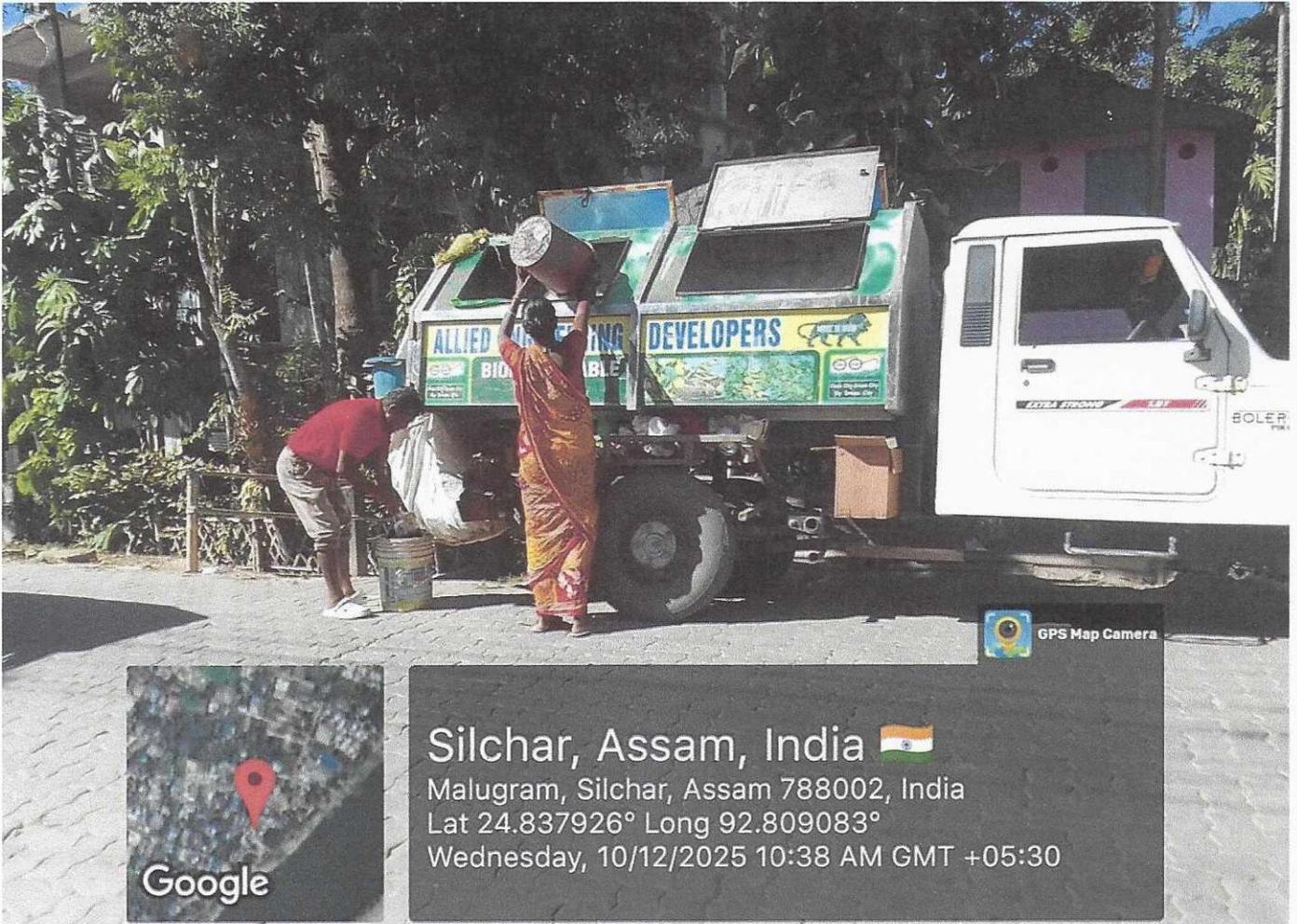
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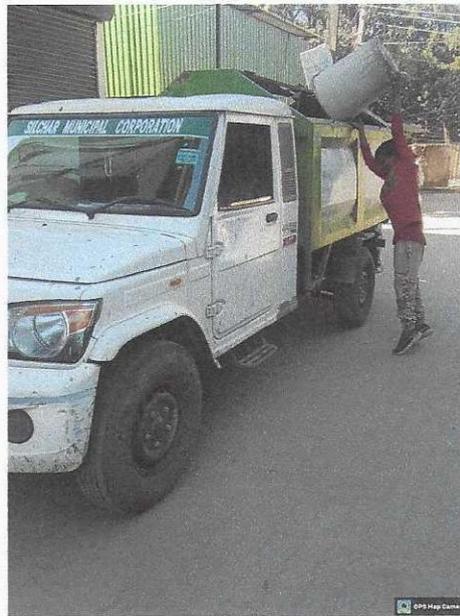
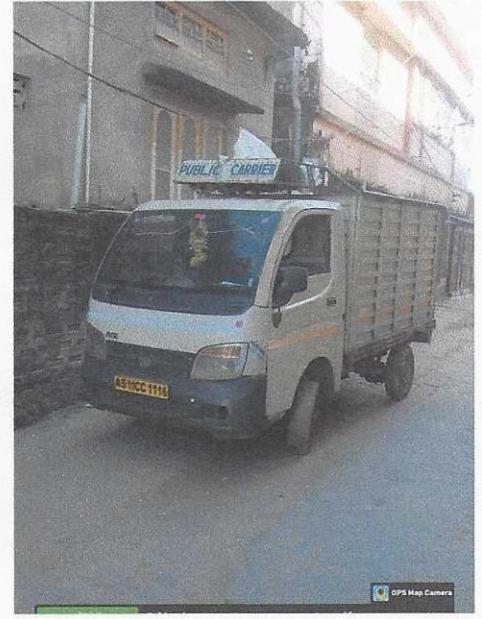


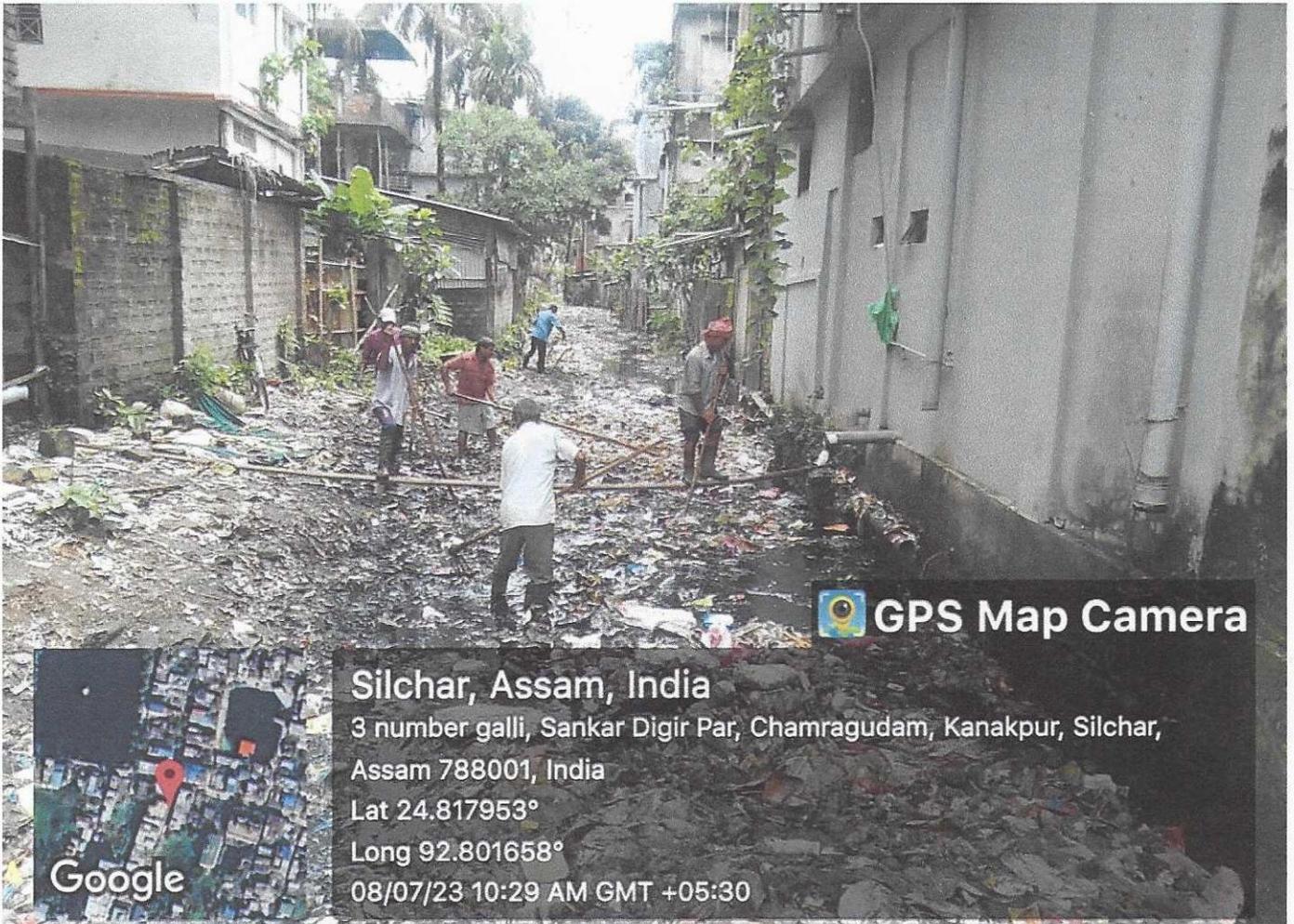
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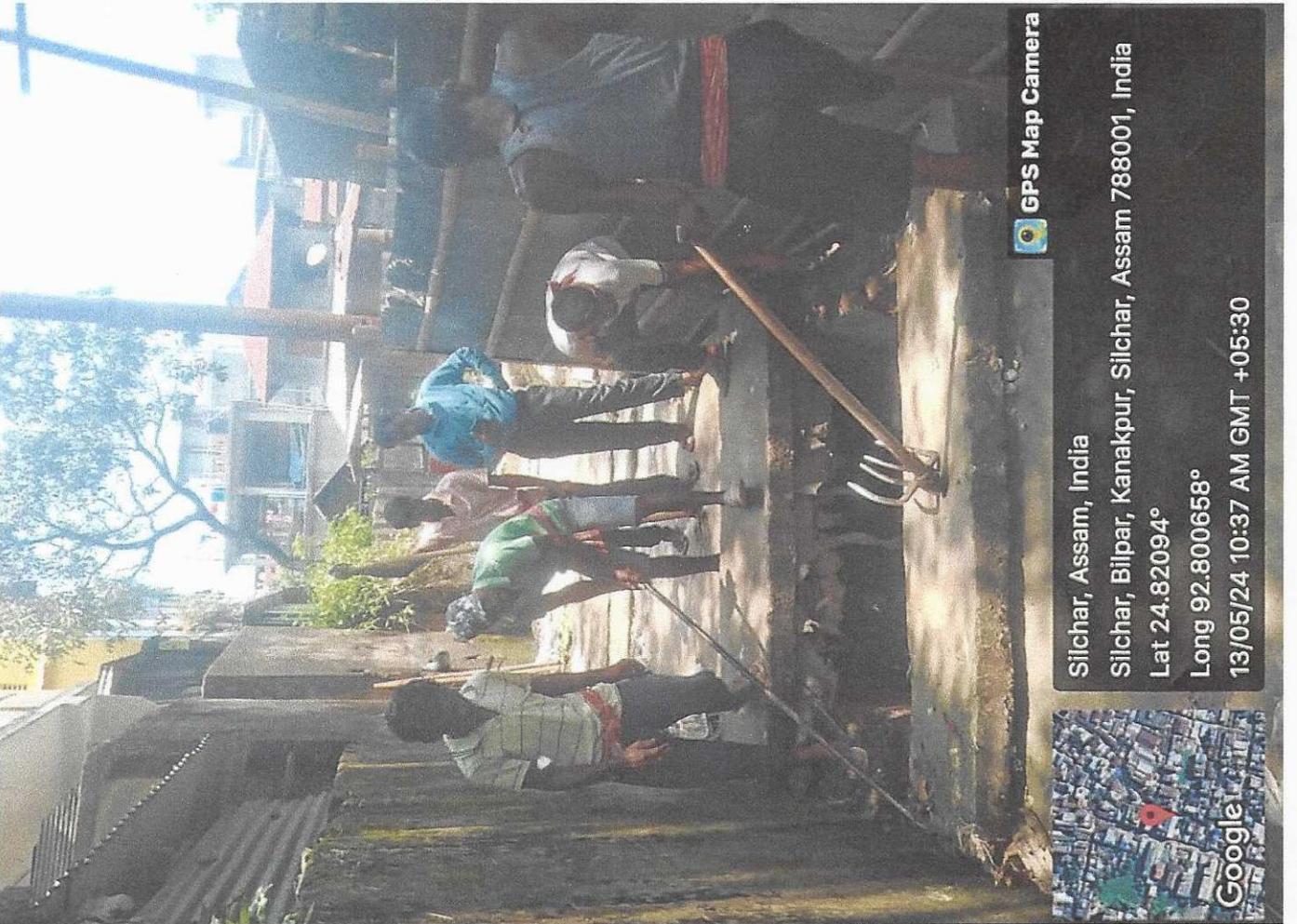
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Billpar Road, Blue Dart Building, Near New Oxford
School, Bilpar, Kanakpur, Silchar, Assam 788001, India
Lat 24.81796° Long 92.801707°
Sunday, 07/12/2025 11:44 AM GMT +05:30

Meta AI









GPS Map Camera

Silchar, Assam, India
 Silchar, Bilpar, Kanakpur, Silchar, Assam 788001, India
 Lat 24.82094°
 Long 92.800658°
 13/05/24 10:37 AM GMT +05:30



12

Silchar Municipal Corporation

Form : 36 Misc. Receipt Silchar

Receipt No. : **2039** RIZMA CAR WASH Date : **27-11-25**

Received from : **Kapilans Motor works.**

On account of **garbage bins** Holding No. Ward No.

Municipal Tax Rs.

Beetment Fee Rs.

Urban Tax Rs.

Other Rs.

Totals Rs. **20,000/-**

Rupees in Words **Fifty thousand only.**


 Commissioner
 Silchar Municipal Corporation

Silchar Municipal Corporation



Silchar Municipal Corporation

Form : 36 Misc. Receipt Silchar

Receipt No. : **2040**

Received from : **Orbit Hotel**

On account of **CND waste dumping** Holding No. Ward No.

Municipal Tax Rs.

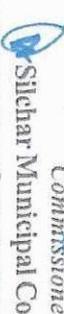
Beetment Fee Rs.

Urban Tax Rs.

Other Rs.

Totals Rs. **20,000/-**

Rupees in Words **Twenty thousands only.**


 Commissioner
 Silchar Municipal Corporation

Silchar Municipal Corporation



Silchar Municipal Corporation

Form : 36 Misc. Receipt Silchar

Receipt No. : **2078**

Received from : **Debraj Bhattacharya & Co.**

On account of **garbage throwing** Holding No. Ward No.

Municipal Tax Rs.

Beetment Fee Rs.

Urban Tax Rs.

Other Rs.

Totals Rs. **5000/-**

Rupees in Words **Five thousands only.**


 Commissioner
 Silchar Municipal Corporation

Silchar Municipal Corporation



OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR :::: CACHAR



SMGUA(SBM).27/2025-26/ 3808

Date - 09/12/2025

NOTICE

To,

The Household Resident/ Apartment

Name----- Bashu Roy -----

Household No----- 110 -----

Ward No----- 09 -----

Street Name----- Padma Nagar -----

Subject: Enrolment for Door-to-Door Garbage Collection under Silchar Municipal Corporation.

Sir/Madam,

With reference to the subject cited above, I would like to inform you that door-to-door collection of garbage in a segregated manner is mandatory under the Solid Waste Management Rules, 2016. It has been observed that your household/establishment/Apartment has not yet enrolled for the door-to-door garbage collection service authorized by the Silchar Municipal Corporation. You are hereby requested to enroll for the garbage collection service at the earliest. If you have any rented houses, kindly ensure that they also enroll for this service and refrain from open littering on roadsides or in public places.

Please note that payment of user charges on a monthly basis is mandatory as per the SWM Rules. Littering on streets, roadsides, or in public places is strictly prohibited and is punishable with a fine of up to **Rs. 2,000** (Rupees Two Thousand). Failure to comply with the above may attract penalties under the Solid Waste Management Rules or other legal action.

We seek your cooperation in making our locality clean, healthy, and environmentally responsible. Let us work together to build a **Swachh Sundor Silchar**. For garbage collection you may contact following Numbers:

1. Rumi Begum Laskar (Authorizer Garbage collector under SMC, Ward No 9)- 8473962068
2. Mausumi Deb, Pauro Sakhi, Ward No 9 Contact No- 8638229021
3. Neadita Paul, Pauro Sakhi, Ward No 9 Contact No- 6001596121
4. Rajiv Chanda, City Project Officer, SBM (U), SMC- Contact No- 6002568070

Yours faithfully


 (Srishti Singh, IAS)
 Commissioner
 Silchar Municipal Corporation



OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR ::: CACHAR

SMGUA(SBM).27/2025-26/ 3808

Date - 09/12/2025

NOTICE

To,

The Household Resident/Apartment

Name----- Rupa Paul -----

Household No----- 01 -----

Ward No----- 09 -----

Street Name----- Sankar dighir Par -----

Subject: Enrolment for Door-to-Door Garbage Collection under Silchar Municipal Corporation.

Sir/Madam,

With reference to the subject cited above, I would like to inform you that door-to-door collection of garbage in a segregated manner is mandatory under the Solid Waste Management Rules, 2016. It has been observed that your household/establishment/Apartment has not yet enrolled for the door-to-door garbage collection service authorized by the Silchar Municipal Corporation. You are hereby requested to enroll for the garbage collection service at the earliest. If you have any rented houses, kindly ensure that they also enroll for this service and refrain from open littering on roadsides or in public places.

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3. Neadita Paul, Pauro Sakhi, Ward No 9 Contact No- 6001596121
4. Rajiv Chanda, City Project Officer, SBM (U), SMC- Contact No- 6002568070

Yours faithfully


(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation



OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR ::: CACHAR

504

No. SMGUA(SBM).27/2025-26/3808

Date - 09/12/2025

NOTICE

To,

The Household Resident/✓Apartment

Name Rumi Paul

Household No 69

Ward No 09

Street Name Radha-Madhab Main Road

Subject: Enrolment for Door-to-Door Garbage Collection under Silchar Municipal Corporation.

Sir/Madam,

With reference to the subject cited above, I would like to inform you that door-to-door collection of garbage in a segregated manner is mandatory under the Solid Waste Management Rules, 2016. It has been observed that your household/establishment/Apartment has not yet enrolled for the door-to-door garbage collection service authorized by the Silchar Municipal Corporation. You are hereby requested to enroll for the garbage collection service at the earliest. If you have any rented houses, kindly ensure that they also enroll for this service and refrain from open littering on roadsides or in public places.

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2. Mausumi Deb, Pauro Sakhi, Ward No 9 Contact No- **8638229021**
3. Neadita Paul, Pauro Sakhi, Ward No 9 Contact No- **6001596121**
4. Rajiv Chanda, City Project Officer, SBM (U), SMC- Contact No- **6002568070**

Yours faithfully


(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation



OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR ::: CACHAR

505

No. SMGUA(SBM).27/2025-26/ 3808

Date - 09/12/2025

NOTICE

To,

The Household Resident/Apartment

Name-----Swapan Paul-----

Household No-----17-----

Ward No-----09-----

Street Name-----Jay guru lane-----

Subject: Enrolment for Door-to-Door Garbage Collection under Silchar Municipal Corporation.

Sir/Madam,

With reference to the subject cited above, I would like to inform you that door-to-door collection of garbage in a segregated manner is mandatory under the Solid Waste Management Rules, 2016. It has been observed that your household/establishment/Apartment has not yet enrolled for the door-to-door garbage collection service authorized by the Silchar Municipal Corporation. You are hereby requested to enroll for the garbage collection service at the earliest. If you have any rented houses, kindly ensure that they also enroll for this service and refrain from open littering on roadsides or in public places.

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3. Nabadita Paul, Pauro Sakhi, Ward No 9 Contact No- 6001596121
4. Rajiv Chanda, City Project Officer, SBM (U), SMC- Contact No- 6002568070

Yours faithfully


(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation



OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR :::: CACHAR

No. SMGUA(SBM).27/2025-26/ 3808

Date - 09/12/2025

NOTICE

To,

The Household Resident/Apartment

Name Prasanjit Paul

Household No 07

Ward No 09

Street Name Radha Madhab L.P. School Lane

Subject: Enrolment for Door-to-Door Garbage Collection under Silchar Municipal Corporation.

Sir/Madam,

With reference to the subject cited above, I would like to inform you that door-to-door collection of garbage in a segregated manner is mandatory under the Solid Waste Management Rules, 2016. It has been observed that your household/establishment/Apartment has not yet enrolled for the door-to-door garbage collection service authorized by the Silchar Municipal Corporation. You are hereby requested to enroll for the garbage collection service at the earliest. If you have any rented houses, kindly ensure that they also enroll for this service and refrain from open littering on roadsides or in public places.

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2. Mausumi Deb, Pauro Sakhi, Ward No 9 Contact No- 8638229021
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4. Rajiv Chanda, City Project Officer, SBM (U), SMC- Contact No- 6002568070

Yours faithfully


(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation



OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR ::: CACHAR

507

No. SMGUA(SBM).27/2025-26/3808

Date - 09/12/2025

NOTICE

To,

The Commercial Establishment/Godwons & Warehouse

Name----- Azhar Choudhury -----

License No-----

Ward No----- 09 -----

Street Name----- Madhurband -----

Subject: Enrolment for Door-to-Door Garbage Collection under Silchar Municipal Corporation.

Sir/Madam,

With reference to the subject cited above, I would like to inform you that door-to-door collection of garbage in a segregated manner is mandatory under the Solid Waste Management Rules, 2016. It has been observed that your Commercial Establishment/Godwons & Warehouse has not yet enrolled for the door-to-door garbage collection service authorized by the Silchar Municipal Corporation. You are hereby requested to enroll for the garbage collection service at the earliest. If you have any rented houses, kindly ensure that they also enroll for this service and refrain from open littering on roadsides or in public places.

Please note that payment of user charges on a monthly basis is mandatory as per the SWM Rules. Littering on streets, roadsides, or in public places is strictly prohibited and is punishable with a fine of up to **Rs. 10,000 to 25,000.00**. Failure to comply with the above may attract penalties under the Solid Waste Management Rules or other legal action.

We seek your cooperation in making our locality clean, healthy, and environmentally responsible. Let us work together to build a **Swachh Sundor Silchar**. For garbage collection you may contact following Numbers:

1. Rumi Begum Laskar (Authorizer Garbage collector under SMC, Ward No 9)- 8473962068
2. Mausumi Deb, Pauro Sakhi, Ward No 9 Contact No- 8638229021
3. Nebadita Paul, Pauro Sakhi, Ward No 9 Contact No- 6001596121
4. Rajiv Chanda, City Project Officer, SBM (U), SMC- Contact No- 6002568070

Yours faithfully


(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation

OFFICE OF THE SILCHAR MUNICIPAL CORPORATION
SILCHAR :: CACHAR



No. SMGUA(SBM).27/2025-26/3808

Date - 09/12/2025

NOTICE

To,

The Commercial Establishment/Godwons & Warehouse

Name----- *DM mixe item agency* -----

License No-----

Ward No----- *09* -----

Street Name----- *Madhurband* -----

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Yours faithfully

(Srishti Singh, IAS)
Commissioner
Silchar Municipal Corporation




GARBAGE FREE CITY
STAR RATING



STAR RATING CERTIFICATE



SWACHH BHARAT MISSION-URBAN 2.0

This is to certify that city of

Silchar

of the State Assam has been certified



(17.07.2025 - 16.07.2026)

Roopa Mishra

Joint Secretary & Mission Director
Swachh Bharat Mission Urban

Srinivas R Katikithala

Secretary,
Ministry of Housing & Urban Affairs

a/c

**OFFICE OF THE SILCHAR MUNICIPAL BOARD
SILCHAR : : : CACHAR**

Email ID: smb1882@gmail.com

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/2622

Dated Silchar the 22nd Sept., 2021

To

The Director,
Municipal Administration,
Ganeshguri, Guwahati-6.

Sub: Utilisation Certificate for Solid Waste Management (SWM) under Swachha Bharat Mission (U) Assam.

Ref: Your office letter No. SBM (U) 171/ 2015-Pt.1/756, Dtd. 02-05-2018.

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Solid Waste Management (SWM) under Swachha Bharat Mission (U) Assam.

This is for favour of your kind information & necessary action.

Encl:- As stated above.



Yours faithfully

[Signature]
22/9/21
Executive Officer
Silchar Municipal Board

Memo No. SMGA(SBM).27/2021-22/

Dated Silchar the 22nd Sept., 2021

2623-2626

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.



[Signature]
22/9/21
Executive Officer
Silchar Municipal Board
Silchar

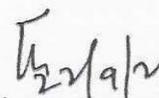
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ANNEXURE-II

**Format for additional information sought by Principal Accountant General (A&E),
Assam**

Sl. No	GIA Amount	Treasury Name	T.V. No.	T.V. Date	UC amount	Annexure Ref/Uc Ref
1	2	3	4	5	6	7
1	Sanction Amount Rs. 3,59,38,850.00 , (Rupees Three Crore Fifty-Nine Lac Thirty-Eight Thousand Eight Hundred Fifty) only.	Cachar Treasury	Nil	Nil	Amount Rs. 3,59,38,850.00, (Rupees Three Crore Fifty-Nine Lac Thirty-Eight Thousand Eight Hundred Fifty) only.	No. SBM (U) 171/2015-Pt.1/756, Dtd. 02-05-2018, (1 st Installment)

Signature _____



Executive Officer

Designation _____

Silchar Municipal Board

Date _____

Concerned Department

Countersigned



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**POSITION OF SOLID WASTE MANAGEMENT UNDER SBM (U) AMOUNTING TO RS.
35938850.00**

Sl. No.	Name of Payee	Purpose of Payment	Date of Payment	Pay Amount
1	2	3	4	5
1	Kajal Consultancy	DPR Preparation SWM	24-05-2018	1943000.00
2	Poddar & Poddar E.P. Pvt. Ltde	Supply of 2 No.JCB	29-04-2019	4799277.00
3	Bhavishya Learning India Pvt. Ltd.	5000 Nos Supply of Dustbin	1/8/2019	1224911.00
4	Kamrul Islam	Transportation bill	6/8/2019	1000.00
5	C.Srinibasan, Vallore	Consultancy Fees	6/8/2019	11800.00
6	C.Srinibasan, Vallore	Transportation etc. bill	6/8/2019	22477.00
7	Dhanaselvi, Rajasthan	Exzpenditure of Training at Rajasthan	6/8/2019	12067.00
8	Smti. Parijat Bhasttcharjee (C.V.O. SBM (U)	Expenditure of Awareness Programme of Solid Waste management at W/16	14-08-2019	7700.00
9	Gurmit Singh,		19-08-2019	31500.00
10	Furnishinf Point	Supply of Chair & Tables for SLRM Centre	26-08-2019	60345.00
11	Hirok Electronic, College Road, Silchar	Innugration of SLRM Centre at abondend BRTF Campus	26-08-2019	92889.00
12	Dhiraj Patel, Dist-Gidderbaha,Punjab	20 Nos of Volunter Training at Gidderbaha, Punjab	26-08-2019	40550.00
13	Janata Bastralaya, Fatak Bazar, Silchar	Purchase if Dress materials for SLRM.centre	26-08-2019	200781.00
14	Sri Gopal Electricals, Ambicapatty, Silchar	Supply of Electric Matericals for SRLM Centre	27-08-2019	32600.00
15	Narayani Creative & Handicrafts, Chennai, India	Hand glovs,Cotton Saftey Maks, Cotton Safety Caps & transportation Charge	27-08-2019	105629.00
16	Janata Bastralaya, Fatak Bazar, Silchar	Janata Bastralaya, Fatak Bazar, Silchar	21-09-2019	428706.00
17	Ketaki Rn. Deb	Clenanig & Electric Charhare of District Libray for using of Auditorium Hall for training	26-09-2019	7200.00
18	Joydeep Roy, Rangirkhari, Silchar	6 (six 0 No's Mini Dustbin ,(4 No's Circuit House & 2 No's D.C Office) Silchar	28-09-2019	8900.00
19	Partha Seal, Central Road Silchr	BDO Recording Inspection By Hon'ble M.P. Silchar	1/10/2019	1500.00
20	Rebul Hussain Barbhuiya, Ganiwala, Silchar	Providing Vehicle for Executive Magistrate,Silchar for SRLM Duty	4/10/2019	75000.00
21	Atul Das, Meherpur, Sihar	Hiring charge of vehicle Bill for Mr. C.Srinibision, Instructure of SRLM Centre From 26-08-2019 to 07-09-2019	4/10/2019	39600.00
22	Atul Das, Meherpur, Sihar	Hiring charge of vehicle Bill for Mr. C.Srinibision, Instructure of SRLM Centre From 11-082019 to 21-08-2019	4/10/2019	31500.00

	Omkar Dutta, AEE, Silchar Municipal Board, Silchar	Renovation, Rectrification, Electricatification & Plumbing of SRLM Centre at old BRTF Campous	4/10/2019	73038.00	/
24	M/S Tapash Decorator & Caterers, Hailakandi Road, Silchar, Propiter of Asirwad, Marriage Hall.	Room & other Sitting Etc. arrangement for Workshop (training) of 350 Trainees for SLRM Centre, from 08-07-2019 to 14-07-2019	19-10-2019	96000.00	/
25	Ramjatan Goala, Jr. Asstt. D.C's Office	Training of 12 No's VolunTERS from Cachar District, Assam Under SWM	19-10-2019	6015.00	/
26	Chakraborty & Soins, Ramnagar, Silchar	Supply of Steel Furniture of SRLM Centre	19-10-2019	128214.00	/
27	Smti.Kalyani Roy & ten others	VolunTERS training of SWM at Punjab, India.	1/11/2019	26972.00	/
28	Sri Joydeep Roy, Silchar	Supply of Grocessary items & Drinking Water Etc. for SLRM Centre	4/11/2019	30588.00	/
29	Pijush Kanti Choudhury propiter of M/S Pushpanjali Varities,Chengkuri Road, Silchar	Supply of Duck Feed, 29 Qtl.	16-11-2019	72500.00	/
30	Pijush Kanti Choudhury propiter of M/S Pushpanjali Varities,Chengkuri Road, Silchar	Supply of All Grocessary,provisional items, Cooking Gas Cylender and gas Stove etc.	16-11-2019	63532.00	/
31	Sri Angshuman Bhattacharjee, Rangirkhari, Silchar	Supply of Food at Circuit House, Silchar, Flex Printing etc.	16-11-2019	14345.00	/ 14080/2
32	Sri Omkar Dutta, AEE, Silchar Municipal Board, Silchar	Bill for Cleaning Garbage, Cleaning of bushes Area grading, Exclavation of silted Drain, Kacha Drainage System making at the old BRTF Campus at SLRM Centre	16-11-2019	88424.00	/ 88454
33	Deb Agency, Central Road, Silchar	Supply of 60 No's of 12 ward Led Bulbs	16-11-2019	10500.00	/
34	Avishek printers & Publishers, Ambikapatty, Silchar	2000 No,s of calender type with boath side mounting in 250 GSM Glossy paper (SRLM)	16-11-2019	17248.00	/
35	Janata Bastralaya, Fatak Bazar, Silchar	Supply of SRLM Centre Steel office table & 34 other other items	16-11-2019	169702.00	/
36	Janata Bastralaya, Fatak Bazar, Silchar	Suuply of Single Cotton mattress & 94 others item	18-11-2019	310684.00	/
37	Smti. Parijat Bhasttcharjee (C.V.O. SBM (U)	Training programme of the SRLM VolunTERS from 9th Oct. 2019 to 16th Oct, 2019 at District Library Autitorium, Silchar	19-11-2019	22680.00	/
38	Smti. Parijat Bhasttcharjee (C.V.O. SBM (U)	programme in connection with Swachha Sundar Silchar unitiative under SRLM	19-11-2019	80640.00	/
39	Sree Gopal Electricals, Ambikapatty, Silchar	Electrical Material Material At SRLM Centre	19-11-2019	83131.00	/
40	New Store, Hospital Road, Silchar	Hard ware Materials	19-11-2019	74299.00	/

	Badal Paul, Tarani Road, Rangirkhari, Silchar	Supply of 6 mm BTC wire & 10 others items for Implementation of SRLM Project	19-11-2019	91341.00	/
42	Badal Paul, Tarani Road, Rangirkhari, Silchar	Supply of 6 mm BTC wire & 10 others items for Implementation of SRLM Project	19-11-2019	98654.00	/
43	Badal Paul, Tarani Road, Rangirkhari, Silchar	Supply of 6 mm BTC wire & 10 others items for Implementation of SRLM Project	20-11-2019	97103.00	/
44	Badal Paul, Tarani Road, Rangirkhari, Silchar	Supply of 6 mm BTC wire & 10 others items for Implementation of SRLM Project	20-11-2019	88596.00	/
45	Smti. Parijat Bhasttcharjee (C.V.O. SBM (U)	Purchasing Vegetables, Fruits, Refereshment and etc. for Training for SRLM	20-11-2019	42961.00	/
46	Rana Kanta das, Club Road, Silchar	Refreshment Bill for Awareness Programme on Solid Waste Management on 12th July,2019 at Banga Bhawan,Silchar	20-11-2019	31360.00	/
47	Khukan Das, Pahaprabhu Coloney, Silchar	Celebration of Swachhata hi Seva	21-11-2019	78410.00	/
48	Badal Paul, Tarani Road, Rangirkhari, Silchar	LED Bulb & 11 others Items	29-11-2019	97980.00	/
49	Badal Paul, Tarani Road, Rangirkhari, Silchar	I Card with string & 10 itms others	29-11-2019	96776.00	/
50	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	24-12-2019	95510.00	/
51	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	24-12-2019	97028.00	/
52	Anirban Jyoti Gupta,Malugram, Silchar	Announcement for SRLM Training Programme	24-12-2019	10000.00	/
53	Prasenjit Das, Itkhola, Silchar	Payment for Sound System and Auto fair for innugration programme of SLRM Survey	24-12-2019	2800.00	/
54	Tandra Enterprise, Swamiji Road, Silchar	Hiring Charge of Tent house for SRLM Traing District Library, Silchar from 08-07-2019 to 16-07-2019	24-12-2019	44750.00	/
55	M/S Ankit Shoe Stores, Nazirpatty, Silchar	317 No's shoes for SLRM Centre	24-12-2019	75870.00	/
56	Ketaki Rn. Deb,Silchar	Bill for Sparing of Auditorium Hall, of District Library, Silchar	30-12-2019	21600.00	/
57	Sujit Ch. Bhawal,Itkhola, Silchar	Refresment Arrangement Bil for SLRM at Cachar Zillaparishad, Conference Hall	3/1/2020	106010.00	/
58	M/S Sarmah & Co. Tarapur, Silchar	Fuel Bill for SRLM Centre	4/1/2020	16114.00	/
59	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	4/1/2020	91800.00	/

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	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	4/1/2020	97584.00
61	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	24-01-2020	96514.00
62	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	24-01-2020	98868.00
63	Atul Das, Meherpur, Sihar	Vehicle Hiring Bill for Sri C.Srinivasan, Project Director, SRLM Project	30-01-2020	102210.00
64	Samir Paul, Janiganj, Silchar	Conduction of SRLM Training at District Library, Silchar	4/2/2020	48300.00
65	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	6/2/2020	98654.00
66	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	6/2/2020	97370.00
67	Pradip Chakraborty, Contractor, Chencoorie, Silchar	Solid & Liquid Water Management (SRLM) P-1	13-02-2020	923525.00
68	Pradip Chakraborty, Contractor, Chencoorie, Silchar	Solid & Liquid Water Management (SRLM) P-2	13-02-2020	911000.00
69	Navanita Hazarika, Asstt.Commissioner cum E.M.(P), Cachar, Silchar	Purchase Bill of Duck for SRLM Centre	21-02-2020	98750.00
70	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	25-02-2020	81887.00
71	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	25-02-2020	86392.00
72	Jagannath Bahan Pvt. Ltd, Ramnagar, Silchar	Supply of 1 (one) No's AL1618 Tripper (10.5CM)	26-02-2020	2573000.00
73	Jagannath Bahan Pvt. Ltd, Ramnagar, Silchar	Supply of 1 (one) No's AL1012 Tripper (5CM)	26-02-2020	1757695.00
74	Radiant Earthmoving Solutions, Meherpur, Silchar	Supply of 1 (one) No's ACE Backhoe Loader AX 124-4X4	26-02-2020	2926349.00
75	Surana Motors (P) Ltd.,Hailakandi Road, Silchar	Supply of 2 (two) No's ACE HT High Deck fitted with GBS/65 Gearbox with 4+1 Tyres and 4+1 Rims with all tools and Accessories	26-02-2020	921490.00
76	Chakraborty & Sons, Propiter of Shishendu Chgkraborty, Ramnagar, Silchar	Supply Bill of 50 No's Tri- cycles for SRLM centre.	27-02-2020	1057500.00
77	Bhavishya Learning India Pvt. Ltd.Guwahati	15 (fifteen) thousand No's of 15 Liter (Green) Dustbin for Household	27-02-2020	1477950.00
78	Sri Sajal Deb,Rongpur	Hiring charge of Tata ACE vehicle	6/3/2020	43000.00
79	Sri Rajiv Kr. Singh, Itkhola, Silchar	Hiring charge of Tata ACE vehicle	6/3/2020	43000.00

	Shoprova Chowhan, Borakhai TE, Silcoorie	Hiring charge of Tata ACE vehicle	6/3/2020	37232.00
	Sri lakhsi Kanta Das, Tarapur, Silchar	Hiring charge of Tata ACE vehicle	6/3/2020	21500.00
82	Navanita Hazarika, Asstt. Commissioner cum E.M.(P), Cachar, Silchar	Purchase Bill of Duck for SRLM Centre	6/3/2020	40570.00
83	Puspanjali Area Level Federation Co-Operative Society Ltd, Itkhola, Silchar	Supply of Food at SLRM Centre	6/3/2020	48018.00
84	The New India Assurance Company Limited, Silchar	Insurance Premium	7/3/2020	76507.00
85	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	7/3/2020	40446.00
86	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	7/3/2020	79608.00
87	Badal Paul, Tarani Road, Rangirkhari, Silchar	Renovation of I.E. & P.P Cum Marketing Centre Building At Gunghoor for SRLM Project.	19-03-2020	221989.00
88	Biplob Das, Silchar	Refreshment Bill for trainees of SLRM Centre at District Library, Silchar	19-03-2020	60375.00
89	Biplob Das, Silchar	Refreshment Bill for trainees of SLRM Centre at District Library, Silchar	19-03-2020	83214.00
90	Sujit Ch. Bhawal, Itkhola, Silchar	Refreshment Bill for Trainees of Solid Resource Management(SRLM) at Cachar Zillaparisad, Silchar	21-03-2020	99840.00
91	Sri Biplob Das, Rongpur, Silchar	Refreshment Bill for Trainees of Solid Resource Management(SRLM) at District Library, Silchar	24-03-2020	96531.00
92	Sri Samir Paul, Janiganj, Silchar	Conduction of SRLM Training at District Library, Silchar	24-03-2020	60420.00
93	Sri Biplob Das, Rongpur, Silchar	Refreshment Bill for Trainees of Solid Resource Management(SRLM) at District Library, Silchar	24-03-2020	94875.00
94	Sri Biplob Das, Rongpur, Silchar	Refreshment Bill for Trainees of Solid Resource Management(SRLM) at District Library, Silchar	27-03-2020	98808.00
95	Sri Gautam Singh, Silchar	Regarding Door to Door Survey for SRLM centre	30-03-2020	97760.00
96	Sri Gautam Singh, Silchar	Regarding Door to Door Survey for SRLM centre	30-03-2020	42120.00
97	B. Chakraborty, Sign Artist, Janiganj, Silchar	Vehicle Number plate etc. writing	31-03-2020	10000.00
98	Janata Bastralaya, Fatak Bazar, Silchar	Duck feed rice, Duck feed shed, Bora bags Etc.	31-03-2020	168669.00
99	Badal Paul, Tarani Road, Rangirkhari, Silchar	Implementation of the Bio Gas Plant, at SRLM centre, BRTF Campus, Silchar	22-05-2020	980760.00

	DCL deposit work	Deposit of Security money for construction of 11 KV line at SLRM Centre	3/10/2020	107656.00	/
	B.S. Enterprise, Silchar		5/10/2020	6000.00	/
102	Bhavishya Learning India Private Limited	Supply of 15Lts.Green Dustbeen and 20 Lts. Red Dustbeen 15 thousand	5/11/2020	1477950.00	/
103	APDCL ,SESD-1	Payment made for Load Security at SLRM Centre	28-12-2020	129812.00	/
104	Pradip Chakraborty, Contractor, Chencoorie, Silchar	Payment for renovation warks at SLRM Centre	13-01-2021	61920.00	/
105	Paid to Hotel Sudakshina	Payment for Lodging and Fooding for Consultant of SLRM Centre	22-01-2021	32220.00	/
106	Samir Paul, Janiganj, Silchar	Payment made For Training progamne under SLRM Centre under Supervision of Consultant SLRM.	3/2/2021	295100.00	/
107	Satyajit Hardware Shop,Sildubi, Silchar	Suupply of 10 Thousand Nos of 20 Lots Red Dust been and 10 thousand nos of Green Dustbeen	9/6/2021	945000.00	/
108	P.B.Print Pack Concern	Vehicle Decorated with iron Frame and Fles Fiitigs	15-06-2021	26634.00	/
109	Computer L:ab, Hospital Road, Silchar	Supply of Wodden fex banner	29-06-2021	227500.00	/
110	Jitumoni Talukdar,Guwahiti	Installation of OWCS Machine At SLRM Centre	7/7/2021	12876.00	/
111	Coumpter Lab, Hospital Road, Silchar	Installation of C.C.TVCamera At SLRM, Centre, Silchar	9/7/2021	25550.00	/
112	Dipankar Roy, Silchar	Supply of 800 nos of T.Shirt with logo and printing for S.B.M. And SLRM.	9/7/2021	273000.00	/
113	Sujit Chandra Bhowl, Itkhola, Silchar	Water Derum, Gumboot etc.	9/7/2021	448990.00	/
114	Sujit Chandra Bhowl, Itkhola, Silchar	Suupply of N95 Mask 250 Nos, Rain Coat 300 Nos, Rubber Hand Glaves and other 6 items for SLRM Centre, Silchar.	9/7/2021	402085.00	/
115	Computer Lab, Hospital Road, Silchar	Supply of Wooden frame Flex Banner Printing and Fitting of 200 Nos	9/7/2021	455001.00	/
116	Shri Ramkrishna Papper Coversoner, N.S. Avenue, Silchar	Bill for wall Printing 1410 Sq Feet	9/7/2021	116466.00	/
117	S.K. Electrical, Ghaniwala, Silchar	Supply of 1 (no) Sumersible Pump at SLRM Centre	17-07-2021	19210.00	/
118	Satyajit Hardware Shop,Sildubi, Silchar	Supply of 10000(nos) of 20 lits, & 10000 nos of 15 lits of final payment	19-07-2021	1218294.00	/
119	Satyajit Hardware Shop,Sildubi, Silchar	Supply of 10000(nos) of 20 lits, & 10000 nos of 15 lits 50% of bill value	20-07-2021	945000.00	/

	Parijat Bhattarjee CPO, SBM	Being the towards in the cntext of SWM, Silchar Municipal board was a traning organised supervisions engaged in west management traning held on 1st july 3rd july 2021	21-08-2021	23200.00
121	Sujit Chandra Bhowl, Itkhola, Silchar	being the payment towards fix gril gate in machine room at SLRM Centre Silchar	21-08-2021	37548.00
122	Sujit Chandra Bhowl, Itkhola, Silchar	Being the payment towards fooding & Lodging for ODF inspction	21-08-2021	15243.00
123	Bijay Das	Being the payment towards barricading vulnerable gerbage point in areas of Silchsr Municipal Boards	9/9/2021	30196.00
124	Surana Motors (P) Ltd., Hailakandi Road, Silchar	Being the payment towards supply of 01 (one) no. of Tata Intra V10, fitted with GBS-65 gear box, 4+1, tyres 4+1 rims with all tools & accessories.	21-09-2021	684248.00
125	Hussain Gas Welding Works	Body restructuring for Municipal specification	21-09-2021	48375.00
126	Broja Gopal Das	Being the payment towards Insurance, Registration, writing in front & back side of New vehicle purchased	21-09-2021	41389.00
Total Rs.				35938850.00



Th...
Executive Officer
Executive Officer
Silchar Municipal Board



**OFFICE OF THE SILCHAR MUNICIPAL BOARD
SILCHAR : : : CACHAR**

Email ID: smb1882@gmail.com

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/4490

Dated Silchar the 07th February, 2022

To

The Mission Director,
Swachh Bharat Mission (U), Assam,
Dispur, Guwahati-6.

Sub: Utilisation Certificate for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam (2nd Installment) for the year 2020-21.

Ref: Your office letter No. SBM (U) 171/2015/pt. I/924, Dtd. 04-12-2020

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam (2nd Installment) for the year 2020-21.

This is for favour of your kind information & necessary action.

Encl:- As stated above.

Yours faithfully

[Signature]
Executive officer
Silchar Municipal Board
Executive Officer
Silchar Municipal Board

Memo No. SMGUA (SBM).27/2021-22/4490-A Dated Silchar the 07th February, 2022

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.

[Signature]
Executive officer
Silchar Municipal Board
Silchar

Scanned by CamScanner



ANNEXURE-I

**GFR 19-A
(SEE RULE 212) (1)
FROM OF UTILISATION CERTIFICATE**

Sl. No.	Letter No. & Date	Amount (In Rupees)
1.	No. SBM (U) 171/2015/pt. I/2017/171, Dated - 04-12-2020	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty-Nine) only.
	Total Rs.	1,71,55,,939.00

Certified that out of Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty-Nine) of Solid Waste Management (SWM) (2nd Installment)Under Swachh Bharat Mission (U) Assam Under the award of State Mission Director, SBM (U), Assam, Dispur. Guwahati-6 in favour of Silchar Municipal Board, Silchar, Assam under this Ministry/ Department letter No. given in the above and Rs. 40,418.00 (Rupees Forty Thousand Four Hundred Eighteen) only on account of unspent balance. However a sum of Rs. 1,71,15,521.00 (Rupees One Crore Seventy-One Lac Fifteen Thousand Five Hundred Twenty-One) only has been utilized for the purpose of the said for which it was sanctioned and that the balance of Rs. 40,418.00 (Rupees Forty Thousand Four Hundred Eighteen) remaining unutilized at the end of the year have been surrendered to Government (Vide NEFT/ RTGS UTR No. 000120214779, Dated 07-02-2022) will adjust towards the grants-in aid payable during next year/ sanction.

2. Certified that I have satisfied my-self that the conditions on which the Grants was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kind of Cheeks Exercised are enclosed :-

1. Annexure-II.
2. Expenditure Statement.
3. Books of Accounts.
4. Bank analysis.

Signature _____

Executive Officer
Designation Silchar Municipal Board

Date _____

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ANNEXURE-II

**Format for additional information sought by Principal Accountant General (A&E),
Assam**

Sl.No.	GIA Amount	Treasury Name	T.V. No.	T.V. Date	UC amount	Annexure Ref/Uc Ref
1	2	3	4	5	6	7
1	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty- Nine) only.	Cachar Treasury	Nil	Nil	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty- Nine) only.	No. SBM (U) 171/ 2015/ pt. 1/2017/ 171, Dated - 04-12-2020

Signature W 3/2/22

Designation Executive Officer
Silchar Municipal Board

Date _____

Concerned Department

Countersigned

**STATEMENT OF FUND POSITION OF SOLID WASTE MANAGEMENT UNDER SBM (U)
AMOUNTING TO RS. 17155939.00**

Sl. No.	Name of Payee	Purpose of Payment	Date of Payment	Pay Amount
1	P. B. Print Pack Concern	Supply of Leaflet printing with multi-colour glossy paper	07-10-21	78400.00
2	P.B. Print & Concern	Supply of Fee Card with printing & numbering	07-10-21	224000.00
3	Sree Ramkrishna Paper Conversioner	Bill for supply of Glowsign Board with fittings & fixings	07-10-21	495600.00
4	Dipankar Roy	Bill for supply safai mitra safety gears materials	07-10-21	463575.00
5	Dipankar Roy	Bill for supply plastic tubs	07-10-21	601800.00
6	Dipankar Roy	Bill for supply Rubber Hand Gloves, etc.,	07-10-21	198594.00
7	Dipankar Roy	Bill for supply of Rain Coat, Tarpoline, Bleaching, etc.	07-10-21	292488.00
8	Satyajit Hardware Shop	Bill for supply of plastic Buckets at SLRM center	22-11-21	1285200.00
9	Rupanjan Sur	Payment disbursed for to & fro expenses regarding attending ceremonial distribution of Truck-mounted Cess Pool Vehicle for Silchar Municipal Board	09-12-21	15000.00
10	M/s Sarmah & Co.	Bill for supply of Vehicle fuel for Trenching Ground at Meherpur	06-01-22	243637.00
11	M/s Sarmah & Co.	Bill for supply of Vehicle fuel for Trenching Ground at Meherpur	13-01-22	121280.00
12	Mehek Enterprise	Bill for supply of Red Soil Clay for filling of Trenching Ground at Meherpur	13-01-22	64000.00
13	Binni Construction	Supply of JCB Exavator for clearing Garbage from Trenching Ground Meherpur (from 30-11-2021 to 14-12-2021)	13-01-22	0.00
14	Computer Lab	Bill for Supply of Fee Cards for SLRM Collection	20-01-22	236000.00
15	Computer Lab	Bill for Flex Banner with fitting.	20-01-22	455001.00
16	Podder & Podder	Purchase of Foglan for Trenching Ground at Meherpur	29-01-22	6408846.00
17	Jaggannath Vahan Pvt. Ltd.	Purchase of Tipper M 1920 B-VI (Vehicle) for Carrying of door to door collected garbage	28-01-22	3363000.00
18	Panna Lal Deb	For Tipper M 1920 B-VI Insurance, Registration, Papering, etc.	29-01-22	158000.00
19	Reliance Motors	Purchase of Tractor (Vehicle) for Carrying of door to door collected garbage	28-01-22	949773.00

**STATEMENT OF FUND POSITION OF SOLID WASTE MANAGEMENT UNDER SBM (U)
AMOUNTING TO RS. 17155939.00**

Sl. No.	Name of Payee	Purpose of Payment	Date of Payment	Pay Amount
20	Panna Lal Deb	For Tractor Insurance, Registration, Papering, etc.	29-01-22	34842.00
21	Hussain Gas Welding	For Construction of trailer body of Tractor	29-01-22	65876.00
22	M/s Sarmah & Co.	Supply of Fuel for cleaning & Clearing of Trenching Ground at Meherpur	29-01-22	180266.00
23	Rajib Chanda, C.P.O. SBM	Payment disbursed for to & fro expenses regarding attending ceremonial distribution of Truck-mounted Cess Pool Vehicle for Silchar Municipal Board	29-01-22	9383.00
24	Mother Teresa SHG	Supply and installation of 50 nos. of Vermi composting bag	29-01-22	555000.00
25	Binni Construction	Supply of JCB Exavator for clearing Garbage from Trenching Ground Meherpur (from 30-11-2021 to 14-12-2021)	29-01-22	0.00
26	Venkatesh Digital World	Bill for installation of 3D Acrylic LED Boards	29-09-22	79060.00
27	Pradip Chakraborty	Bill for construction of Toilet (empty water bottle filled with mortar in place of Bricks wall) at Dumping Ground Meherpur, Silchar.	02-02-22	536900.00
28	Mission Director, Swachh Bharat Mission, Urban Assam	Unspent Amount of SWM Sanction vide No. SBM(U)/171/2015/pt.1/924, dated 04-12-2020 in view of Mission Directorate of Swachh Bharat Mission (U) letter vide No. SBM(U) 112/2016/144, dated 22-12-2021 vide A/c No. 09090100018115 through NEFT (UTR No. 000120214779, dated 07-02-2022	07-02-22	40418.00
Total Rs.				17155939.00

[Signature]
3/2/22

**Executive Officer
Silchar Municipal Board**

**Executive Officer
Silchar Municipal Board**

FINANCIAL SANCTION



सत्यमेव जयते
Government Of Assam

Urban Development Department



Sanction No: FS/SBU_2025-26(I)_14

Sanction Date: 30-06-2025

To,
Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29

PURPOSE/SCHEME Establishment & Commissioning of Material Recovery Facility (MRF) & Waste to Compost Plant (W2C) under SBM on Engineering, Procurement and Construction (EPC) Mode at Silchar Municipal Corporation

Proposal No. : FS-SBU-2025-26-00017

Administrative Approval : Not Applicable

Dept. File No : -N/A-

Financial Year : 2025-26

Grant No : 34

Finance Concurrence Remarks: N/A

Corrigendum Approved On: N/A

Finance Concurrence No : -N/A-

Sanctioned to : DIS/SBU/068 , Silchar Municipal Corporation

Sanctioned by: Mrs. SMTI KRITI CHACHRA null,HOD,
Urban Development Department

HOA : 4217-60-051-6130-927-43-01-CSS-V-GA

Green Budget Tag ; Highly Favourable

DFP Rule: N/A

Whether this work/scheme/program etc. has Forest Royalty due to the Government? : N/A

Financial Sanction of the competent authority is hereby accorded for an amount not exceeding Rs.185.65702 Lakhs (Rupees One Crore Eighty Five Lakh Sixty Five Thousand Seven Hundred and Two only) towards the payment subject to the following terms and conditions:

TERMS & CONDITIONS

1. All norms in Assam Financial Rules, AFRBM Act 2005, CVC Guidelines, Assam Public Procurement Act 2017, Assam Public Procurement Rules 2021 and similar directives from Finance Department issued from time to time is to be strictly followed invariably.
2. The admissible deductions can be deducted and deposited into the Govt. Account by the Concerned Authority as per rule/ Govt. Instructions.
3. Work to be completed within the estimated cost in all respect without involving cost and time over run.

BENEFICIARY DETAILS

#	Name	Account Number	Amount (In Lakhs)	Remarks
1	Call And Fix	42368623243	185.65702	

COPY FORWARDED TO:

1. The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Accountant General (Audit), Assam, Maidamgaon, Guwahati-29
3. The Swachh Bharat Mission (SBM) - Urban, Assam.
4. Finance (EC-I/II/III) Dept.
5. Finance (Budget) Dept.
6. Silchar Municipal Corporation
7. Treasury Officer, Dispur

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GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U) ASSAM :::
2nd Floor, Directorate of Municipal Administration, Guwahati-6
E-mail: sbmurbanassam@gmail.com Phone No 0361 2235165

No. SBM(U)263/2024/ ৪৫৭

Dated /06/2025

From : State Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-06.

To : The Commissioner,
Silchar Municipal Corporation

Sub : Allocation of Budget through SNA SPARSH (1st R.A Bill) against for the work of establishment of MRF and Waste to Compost Plant at Silchar M.C under Solid Waste Management project of Swachh Bharat Mission-Urban, Assam, 2.0 during the FY 2025-26 - reg

Ref : 1) Letter No. SMAG.35-MRF/2025-2026/520 dated 22/05/2025

Sir,

With reference to the subject above, I have the honour to inform you that a total amount of Rs. 1,85,65,702.00 (Rupees One Crore Eighty-Five Lakhs Sixty-Five Thousand Seven Hundred & Two) only is allocated and distributed to Silchar M.C against the work of establishment of MRF and Waste to Compost Plant under Solid Waste Management project of Swachh Bharat Mission-Urban, Assam, 2.0 during FY 2025-26 as detailed under-

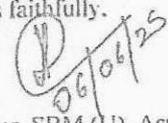
Sl. No	ULB Name	District Name	Project Details	Allocated Amount (1 st RA Bill)	Head of Account
1	Silchar M.C	Cachar	Waste to Compost & MRF under SWM Component	₹ 1,85,65,702.00	4217-60-051-6130-927-43-01-CSS

This Allocation of Budget is subject to the following Condition:

1. The fund is to be utilized by observing all formalities as specified in the Assam Public Procurement Rules, 2020 and restricting to the relevant paras of the Operational Guidelines of SBM-U 2.0.
2. The physical progress is to be uploaded in the GMIS of Swachhatam Portal: <https://admin.sbmurban.org>
3. Implementing Agency/ULBs may take urgent steps for transaction through SNA SPARSH for processing of payment files through State Govt. FinAssam Platform.

In view of the above, you are required to submit request for Financial Sanction to the Office of the undersigned through State Govt. FinAssam Portal *within 2 days* from the date of issue of this letter and Bill submission to treasury *within 2 days* after receipt of Financial Sanction for utilization of fund through SNA SPARSH.

Yours faithfully,

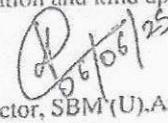

State Mission Director, SBM (U), Assam
Guwahati - 6

Memo No. SBM(U)263/2024/ ৪৫৭ -A

Dated /06/2025

Copy to:-

- 1) The P.S to the Commissioner & Secretary, DoHUA for information and kind appraisal of Commissioner & Secretary.


State Mission Director, SBM (U), Assam
Guwahati - 6



GOVERNMENT OF ASSAM
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U)
:: ASSAM ::

2nd Floor, Directorate of Municipal Administration, Guwahati-6

E-mail: sbmurbanassam@gmail.com

Phone No.0361 2235165

No. SBM(U)252/2023/ 127

Dated 10/03/2025

From : State Mission Director,
Swachh Bharat Mission (U), Assam
Dispur, Guwahati-06.

To : 1) The Chairperson &
2) The Executive Officer,
Silchar M.B

Sub : Allocation of Budget amounting to Rs. 6,39,395/- against the procurement of basic mandatory items for Safaimitra Surakshit Shehar under SWM head of Swachh Bharat Mission(U), Assam 1.0-reg.

Ref : 1) This Office Sanction order No. SBM(U)252/2023/17 dated 25th July, 2023
2) Silchar MB requisition letter No. SMGUA(SBM)27/2024-25 dated 22/01/2025

Sir/Madam,

In inviting a reference to the subject cited above, I am to inform you that your requisition of fund against procurement of basic mandatory items for Safaimitra Surakshit Shehar is accepted and accordingly an amount of Rs. 6,39,395.00 allocated as Budget to your ULB under SWM Head of Account: 2217-80-192-5665-927-35-99-CSS of SBM-Urban 1.0 during FY 2024-25.

In view of the above, you are required to submit request for Financial Sanction to the Office of the undersigned through State Govt. FinAssam Portal within 2 days from the date of issue of this letter and Bill submission to-treasury within 2 days after receipt of Financial Sanction for utilization of fund through SNA SPARSH.

Yours faithfully,

State Mission Director, SBM (U), Assam
Guwahati - 6

Dated 10/03/2025

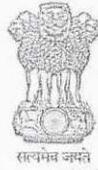
Memo No. No. SBM(U)252/2023/ 127 -A

Copy to: -

1) The CPO, SBM-U, Assam, Silchar MB for information and necessary action.

State Mission Director, SBM (U), Assam
Guwahati - 6

FINANCIAL SANCTION



Government Of Assam

Urban Development Department



Sanction No: FS/SBU_2024-25(I)_142

Sanction Date: 17-03-2025

To,

Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29

PURPOSE/SCHEME

Procurement of basic mandatory items for Safaimitra Surakshit Shehar under SWM head of Swachh Bharat Mission(U), Assam 1.0 of Rs. Rs. 6,39,395.00

Proposal No. : FS-SBU-2024-25-00212

Administrative Approval : Not Applicable

Dept. File No : -N/A-

Financial Year : 2024-25

Grant No : 34

Finance Concurrence Remarks: N/A

Corrigendum Approved On: N/A

Finance Concurrence No : -N/A-

Sanctioned to : DIS/SBU/068 , Silchar Municipal Board

Sanctioned by: Mr. Nayanjyoti Bhagawati, ACS null, HOD,
Urban Development Department

HOA : 2217-80-192-5665-927-35-99-CSS-V-GA

Green Budget Tag ; N/A

DFP Rule: N/A

Whether this work/scheme/program etc. has Forest Royalty due to the Government? : N/A

Financial Sanction of the competent authority is hereby accorded for an amount not exceeding **Rs.6.39395 Lakhs (Rupees Six Lakh Thirty Nine Thousand Three Hundred and Ninety Five only)** towards the payment subject to the following terms and conditions:

TERMS & CONDITIONS

1. All norms in Assam Financial Rules, AFRBM Act 2005, CVC Guidelines, Assam Public Procurement Act 2017, Assam Public Procurement Rules 2021 and similar directives from Finance Department issued from time to time is to be strictly followed invariably.
2. The admissible deductions can be deducted and deposited into the Govt. Account by the Concerned Authority as per rule/ Govt. Instructions.
3. Work to be completed within the estimated cost in all respect without involving cost and time over run.

BENEFICIARY DETAILS

#	Name	Account Number	Amount (In Lakhs)	Remarks
1	M/s Manan Enterprises	50200055604419	6.39395	

COPIES TO/FORWARDED TO

1. The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Accountant General (Audit), Assam, Maidamgaon, Guwahati-29
3. The Swachh Bharat Mission (SBM) - Urban, Assam.
4. Finance (EC-I/II/III) Dept.
5. Finance (Budget) Dept.
6. Silchar Municipal Board
7. Treasury Officer, Dispur

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OFFICE OF THE SILCHAR MUNICIPAL BOARD
SILCHAR, CACHAR

528

Email ID: smb1882@gmail.com

No. SMGUA(SBM). 27/2023-24/ 1690

Dated- 22/09/2023

Work Order

NIT No : SMGUA/SBM/27/2023-24/1480, Dated 23rd August, 2023

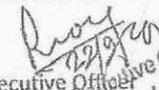
Sl. No	Name of the Work	Qty.	Unit
1	Supply of Safety Gear for Sewer Entry Professional (9 Components) 1. Safety Tripod Set (2) 6. Gas Mask 2. Nylon Rope Ladder 7. Breathing Apparatus 3. Blower with Air Compressor 8. Safety Body Harness 4. Gas Monitor (4 gases) 9. Air Line Breathing Apparatus. 5. Full Body Wader Suit	1	Nos.
2	Supply of PPE Kit (6 Components) 1. Reflecting Jacket 2. Safety helmet 3. Normal face mask 4. Hand gloves (pair) 5. Safety Gumboots (pair) 6. Safety Body Clothing	19	Nos.

Earnest Money : Deposited Rs. 5,000.00
Work Order is accorded to : Manan Enterprises, Address- W-8, 1st Floor, West Patel Nagar, New Delhi-110008
Mobile No : 9999647475
GSTIN : 07ABBFM667211ZY

Quotation/offer for the above noted work has been found acceptable as L1 for Supply of Safety Gear for Sewer Entry Professional (9 Components) and Supply of PPE Kit (6 Components) for handling Solid Waste Management activities under SBM (U) to be supplied and maintained at Silchar Municipal Board. The above name supplier is hereby advised to execute a deed of agreement as per terms and conditions of NIT and as frame out by the department as per your quoted rate with full details for the due supply and installation with all other requisite formalities due to be complied within 7 (Seven) days from the date of issue of work order, failing which the undersigned reserves the right to revoke the said work order ex parte and allot the same to other at the risk and responsibilities of the supplier and earnest money deposited will be forfeited.

The Supplier shall be responsible for poor quality of the work. The Executive Officer Silchar Municipal Board shall reserve right to reject the poor quality/quality of work and in the event of any discrepancies the Executive Officer's decision on the subject be binding to the contractor.

The work shall be completed within 15 (Fifteen) days from the date of issue work order.


Executive Officer
Silchar Municipal Board
Dated- 22/09/2023

Memo No. SMGUA(SBM). 27/2023-24/ 1691 - 26

Copy to :

1. The Mission Director SBM (U), Dispur Guwhati for favour of kind information.
2. The District Commissioner, Cachar for favour of kind information.
3. The Assistant Executive Engineer cum Nodal Officer SBM (U) Silchar Municipal Board for favour of kind information and necessary action.
4. The Superintendent of Accountant, SMB, Silchar for information and necessary action.
5. Office Copy.
6. File Copy.


Executive Officer
Silchar Municipal Board

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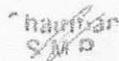
TAX INVOICE

MANAN ENTERPRISES W/8, First Flor Block 42, West Patel Nagar New Delhi-110008 GSTIN/UIN: 07ABBFM6672J1ZY State Name : Delhi, Code : 07		Invoice No. MN/24-25/09	Dated 22-Jul-24		
		Delivery Note	Mode/Terms of Payment		
		Reference No. & Date.	Other References		
Consignee (Ship to) SILCHAR MUNICIPAL BOARD SILCHAR MUNICIPAL BOARD, SADARGHAT ROAD, SILCHAR, Cachar GSTIN/UIN: 18AAALS4692Q1Z1 State Name : Assam, Code : 18		Buyer's Order No.	Dated		
		Dispatch Doc No.	Delivery Note Date		
		Dispatched through	Destination		
Buyer (Bill to) SILCHAR MUNICIPAL BOARD SILCHAR MUNICIPAL BOARD, SADARGHAT ROAD, SILCHAR, Cachar GSTIN/UIN: 18AAALS4692Q1Z1 State Name : Assam, Code : 18		Terms of Delivery			
Sl No.	Description of Goods	Quantity	Rate	per	Amount
1	SAFETY TRIPOD SET	1 NOS	125000.00	NOS	125000.00
2	NYLON ROPE LADDER	10 MTR	2500.00	MTR	25000.00
3	BLOWER WITH AIR COMPRESSOR	1 NOS	80000.00	NOS	80000.00
4	GAS MONITOR (4 GASES)	1 NOS	80000.00	NOS	80000.00
5	FULL BODY WADER SUIT	1 NOS	10000.00	NOS	10000.00
6	GAS MASK	1 NOS	8000.00	NOS	8000.00
7	BREATHING APPARATUS	1 NOS	90000.00	NOS	90000.00
8	SAFETY BODY HARNESS	1 NOS	8000.00	NOS	8000.00
9	AIR LINE BREATHING APPARATUS	1 NOS	60000.00	NOS	60000.00
10	REFLECTING JACKET	19 NOS	110.00	NOS	2090.00
11	SAFETY HELMET	19 NOS	800.00	NOS	15200.00
12	NORMAL FACE MASK	19 NOS	150.00	NOS	2850.00
13	HAND GLOVES (PAIR)	19 NOS	380.00	NOS	7220.00
14	SAFETY GUMBOOTS (PAIR)	19 NOS	500.00	NOS	9500.00
15	SAFETY BODY CLOTHING	19 NOS	1000.00	NOS	19000.00
					541860.00
IGST INPUT 18%					18 %
ROUND OFF					0.20
Total					₹ 639395.00
Amount Chargeable (in words)			E. & O.E		
Indian Rupees Six Lakh Thirty Nine Thousand Three Hundred Ninety Five Only					
Tax Amount (in words) :		Indian Rupees Ninety Seven Thousand Five Hundred Thirty Four and Eighty paise Only			
Declaration		for MANAN ENTERPRISES			
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		For MANAN ENTERPRISES  Auth. Sign. Authorised Signatory			

This is a Computer Generated Invoice

Total Bill Rs 639395.00
 Rs 617719.00 By Cheque and Adj. bill
 Rs 21674.00 by debit to and Credit
 or deposit on Account of I.T. 10
1987

Executive Office
 Silchar Municipal Board


haibhan


SILCHAR MUNICIPAL BOARD
 Deducted at Source Income Tax Rs 10,828.00
 Deducted at Source A.C.S.T./VAT Rs 10,298.00
 Other deduction from the bill.